

51/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 278/02
R.A/C.P No.
E.P/M.A No.

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SECTION OFFICER (JUDI.)

Sahil
29.11.17

(SEE RULE 42⁴,

SENTRAL ADMINISTRATIVE TRIBU^{AL}
GUWAHATI BENCH:

ORDER SHEET

Original Application No. 278/2002,

Mise Petition No. /

Contempt Petition No. /

Review Application No. /

Applicant(s) Sonu Chandra Kala Datta

-Vs-

Respondent(s) Clodians

Advocate for the Applicant(s) Mr. Delil Ahmed

Advocate for the Respondent(s) CGSC

Notes of the Registry	Date	Order of the Tribunal
This application is in but not in time Petition is filed / not filed C.P. for Rs. 50/- deposited * d. IPO/BP No. 76x.5767/6 Dated: 26/8/2002	29.8.02	Heard Mr. A. Ahmed, learned counsel for the applicant. The application is admitted. Call for the records. List on 26.9.2002 for orders.
By Registrar. W.S. 28/8/02	mb	I.C.Usha Member
Notices prepared and sent to the Prosecution for issuing of the same to the respondents through Regd. post with A.D. vide D.No-2488 to 2490 std-5. 9.02.	26.9.	None present. Written Statement also not noted. List on 11/11/2002.
11.11.02	26.11.02	Mo A.K. Jay List on 12.12.2002 to enable the respondents to file written statement.
3.9.02	mb	I.C.Usha Member
		Vice-Chairman

(2)

12.12.02 The respondents are yet to file written statement. List again on 13.1.2003 to enable the respondents to file written statement.

No. written statement has been filed.

22
11.12.02.

IC (Chair)
Member

Vice-Chairman

mb

No. written statement has been filed.

13.1.2003 Due to vacation, the case is adjourned to 23.1.2003. ^{ms}
_{for}

22
22.1.03.

23.1.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.
The Hon'ble Mr. S.K. Hajra, Administrative Member.

The respondents are yet to file written statement though time granted. Put up again on 14.2.2003 to enable the respondents to file written statement.

No written statement has been filed.

22
Member

Vice-Chairman

mb

14.2.2003 Further four weeks time is allowed to the respondents to file written statement. List on 17.3.2003 for orders.

22
13.3.03.

Vice-Chairman

mb

17.3.2003 Further four weeks time is allowed to the respondents to file written statement on the prayer of Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents. List on 21.4.2003 for orders.

22
17.4.03.

Vice-Chairman

mb

21.4. Cart did not left today. The case is adjourned to 28/4/2003.

22
28.4.03.

ms
for

28.4.2003 List on 27.5.2003 to enable the respondents to file written statement. This adjournment is granted on the prayer of Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents.

No written statement has been filed.

26.5.03

Vice-Chairman

mb

27.5.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman. The Hon'ble Mr. S.K. Hajra, Member (A).

No written statement so far filed by the respondents. Put up again on 25.6.2003 for written statement.

for
Member

Vice-Chairman

26.6.03

WS submitted
by Respondents.

26.

25.6.2003

Written statement has been filed. The case may now be listed for hearing on 30.7.2003. The applicant may file rejoinder, if any, within two weeks from today.

No rejoinder has
been filed.

29.7.03

Rejoinder has been filed
by the applicant.

25/8

Vice-Chairman

mb

30.7.2003 Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman. The Hon'ble Mr. N.D. Doyal Administrative Member,

The learned counsel for the applicant is in accommodation. Accordingly the case is adjourned and is listed again for hearing on 26.8.2003.

Y
Member

Vice-Chairman

bb

29/8/03

26.8.03 Heard learned counsel for the parties. Judgment delivered in open Court. Kept in separate sheets. Application is disposed of. No costs.

The copy of the judgment order dated 26/8/03 sent to the Respondent NO. 4 by speed post with the cost of the counsel of the applicant.

K. V. Prakasam
Member

Vice-Chairman

N. S. N. S. N.
29/8/03

pg

9.9.2003

Copy of the judgment has been sent to the office for filing the same to the applicant as well as to the Mr. CGSC for the Respondent.

SS.

Ag/17/9

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./R.A. No. 278 of 2002

DATE OF DECISION 26.08.2003

Smti Chandra Kala Dutta APPLICANT(S).

Mr. A. Ahmed ADVOCATE FOR THE
APPLICANT(S).

-VERSUS-

Union of India & Ors. RESPONDENT(S)

Mr. A. Deb Roy, Sr.C.G.S.C. ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. MR.JUSTICE D.N.CHOWDHURY, VICE-CHAIRMAN

THE HON'BLE MR.K.V.PRAHALAD, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Member VICE-CHAIRMAN



N

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 278 of 2002.

Date of Order : This the 26th Day of August, 2003.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

-The Hon'ble Mr K.V.Prahaladan, Administrative Member.

Smt. Chandra Kala Dutta,
Upper Division Clerk,
Office of the Executive Engineer,
Guwahati Central Division,
Central Public Works Department,
Guwahati-21.

...Applicant

By Advocate Mr A.Ahmed.

- Versus -

1. Union of India,
represented by the Secretary to the
Govt. of India, Ministry of Urban Affairs,
New Delhi-110011.
2. The Director General (Works)
Central Public Works Department,
Nirman Bhawan, New Delhi-110011.
3. The Additional Director General of Works,
Eastern Region, C.P.W.D.,
Nizam Palace, Kolkata-20.
4. The Superintending Engineer,
(Co-ordination) Circle,,
Central Public Works Department,
Eastern Region, Nizam Palace,
Kolkata-700020.

...Respondents

By Advocate Sri A.Deb Roy, Sr.C.G.S.C.

O R D E R (ORAL)

CHOWDHURY J.(V.C)

The controversy pertains to legality of the action of the respondents in the matter of promotion of the applicant.

The basic facts are :-

The applicant was initially appointed as Lower Division Clerk (LDC) in the year 1969 in Central Public Works Department (CPWD). In the year 1991 she was promoted and posted as Upper Division Clerk (UDC) and was posted at Shillong. By office memorandum dated 5.12.96 the respondents invited applications from UDCs who had rendered five years

of service in the cadre to fill up seven posts of Head Clerk against 50% quota by Departmental Competitive Examination. The applicant alongwith others appeared in the Competitive Examination and came out successful. Accordingly by office order dated 5.6.97 she was promoted as Head Clerk and posted at Silchar against existing vacancy. The applicant promptly accepted the promotion and intimated to the department vide her communication dated 16.6.97. The applicant also submitted representation before the respondent No.4, the Superintending Engineer, Co-ordination Circle, Kolkata indicating her personal problem and made request for her posting against the vacancy at Guwahati. It appears that the Superintending Engineer, Assam Circle, CPWD, Guwahati had had forwarded her representation with a request to consider her case on extreme compassionate grounds at Guwahati against any existing vacancy indicating that number of vacancies of Head Clerks still exists in various CPWD units at Guwahati. It seems that the respondents by office order dated 8.7.97 cancelled the promotion order of the applicant alongwith seven others on their refusal/conditional acceptance/non-receipt of intimation. In one of her representation the applicant also requested for her posting in places like Tezpur and Shillong and intimated that since her husband was also an employee of the CPWD at Guwahati she was entitled to be considered for promotion as Head Clerk on the basis of the selection on the spouse ground. The applicant prayed for review of the order and asked for her promotion since persons junior to her had already been promoted and senior should not be deprived of getting promotion. Failing to get any remedy the applicant approached the Tribunal assailing the order of cancellation.

2. The respondents contested the case by filing its written statement. In the written statement the respondents stated that on the basis of the Departmental Competitive Examination she was selected for promotion to the post of Head Clerk. It was also indicated in the communication that no conditional acceptance of promotion would be entertained. Instead the applicant made representation for her posting at Guwahati. In the written statement the respondents asserted that applicant's case was considered against 50% regular selection quota of seniority cum fitness by Departmental Competitive Examination. Her case for promotion will again be considered in due course through 50% quota on the basis of seniority-cum-fitness.

3. We have heard Mr A.Ahmed, learned counsel appearing for the applicant and Mr A.Deb Roy, learned Sr.C.G.S.C for the respondents at length. On consideration of the materials on record it is found that the applicant was found suitable for promotion as Head Clerk against 50% quota on the basis of Departmental Competitive Examination. The applicant was accordingly promoted as Head Clerk and posted at Silchar. The communication dated 16.6.97 (Annexure-B) addressed to the respondent No.4 indicated that the applicant accepted the promotion as Head Clerk. At the same time the applicant submitted a representation for reconsideration of her posting at Guwahati. The Superintending Engineer instead of taking any decision on her representation cancelled the order of promotion vide order dated 8.7.97. In the seniority list of UDC the name of the applicant appeared at serial No.106 and she belongs to Scheduled Caste community. She earned her promotion through a competitive examination. The same was unilaterally cancelled by the respondents. The

applicant is serving in the department since 1969 and worked as UDC since 1991. Her superior officer in his communication dated 11.6.2001 addressed to the Superintending Engineer, Co-ordination Circle, Kolkata, respondent No.4 while forwarding her representation also indicated that the applicant has been serving in various stations in her service career and rendered excellent services to the department. Situated thus we feel that it is a fit case in which the department can take appropriate measure and reconsider her case in right perspective in the setting indicated above. The applicant may also submit a fresh representation within a month from today and if such representation is filed the authority shall take appropriate measure for consideration, if necessary by reviewing the order and pass necessary order in the facts situation as expeditiously as possible preferably within two months from the date of receipt of such representation.

With these ^{the} application stands disposed of. There shall, however, be no order as to costs.


(K.V.PRAHALADAN)
ADMINISTRATIVE MEMBER


(D.N.CHOWDHURY)
VICE CHAIRMAN

नगरी अधिकारी बोर्ड
Central Administrative Tribunal
28 th AUG 2002
गुवाहाटी बोर्ड
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
 GUWAHATI BENCH, GUWAHATI.
 (AN APPLICATION UNDER SECTION OF 19 OF THE
 CENTRAL ADMINISTRATIVE TRIBUNAL ACT 1985)

ORIGINAL APPLICATION NO. 278 OF 2002.

Smti. Chandra Kala Dutta -Applicant.

-Versus-

The Union of India
 & Others -Respondents

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Filed by
 Advocate
 (Adv. AHMED)

filed by
 Smti. Chandra Kala Dutta
 applicant
 (Advocate)
 (Adv. AHMED)
 Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
 GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION OF 19 OF THE
 CENTRAL ADMINISTRATIVE TRIBUNAL ACT 1985)

ORIGINAL APPLICATION NO. OF 2002.

BETWEEN

Smti. Chandra Kala Dutta,
 Upper Division Clerk,
 Office of the Executive Engineer
 Guwahati Central Division, Central
 Public Works Department, Guwahati-21

-Applicant.

-AND-

- 1) The Union of India represented by the Secretary to the Government of India Ministry of Urban Affairs New Delhi-110011.
- 2) The Director General (Works) Central Public works Department, Nirman Bhawan, New Delhi- 110011.
- 3) The Additional Director General of Works, Eastern Region, C.P.W.D., Nizam Palace, Kolkata-20.

4) The Superintending Engineer,
(Co-ordination) Circle, Central
Public Works Department, Eastern
Region, Nizam Palace,
Kolkata-700020.

-Respondents.

DETAILS OF THE APPLICATION

1) PARTICULARS OF THE ORDER AGAINST WITH
THE APPLICATION IS MADE:

This application is not directed against any particular order but it is made for seeking a direction from this Hon'ble Tribunal to direct the Respondents to promote your applicant to the post of Head Clerk as your applicant has already passed the Departmental competitive Examination for promotion from the post of Upper Division Clerk to the post of Head Clerk in Central Public Works Department in the year 1997.

2) JURISDICTION OF THE TRIBUNAL

The applicant declares that the subject matter of the instant application is within the jurisdiction of the Hon'ble Tribunal.

3) LIMITATION

The applicant further declares that the subject matter of the instant application is within the limitation prescribed under section 21 of the Administrative Tribunal Act 1985.

4) FACTS OF THE CASE

Facts of the case in brief are given below:

4.1) That your humble applicant is a citizen of India and as such, she is entitled to all rights and privileges guaranteed under the Constitution of India.

4.2) That your applicant begs to state that he was appointed as Lower Division Clerk in the Central Public Works Department in the year 1969. She was promoted to the post of Upper Division Clerk in the year 1991 and posted at Shillong.

10

4.3) That your applicant begs to state that the Respondents had issued an Office Memorandum No. 9(58)/96/SE(C) EZ/Cal/ 1449 dated 05-12-96 ~~with~~ inviting applications from Upper Division Clerk who had completed 5 (five) years service in cadre in order to fill up

7(seven) posts (50% (Fifty percent quota) of Head clerks vide Departmental Competitive Examination. Out of these 7(seven) posts one post is reserved for SC another post is reserved for ST.

Annexure-A is the photocopy of Office Memorandum No. 9(58)/96/SE(C)EZ/Cal/1449 dated 05-12-96.

Annexure-B is the photocopy of corrigendum issued vide letter No.9(58)/96/SE (C) EZ/Cal/1471 dated 12-12-96.

4.4] That your applicant begs to state that accordingly she appeared in the said Departmental competitive examination for the post of Head Clerk. She came out successfully in the said examination with merit quota. The Respondent No. 4 vide Office order No. 9(55)/97/SC(C)EZ/ Cal/ 436 dated 05-06-1997 issued the ~~said~~ promotion order of the applicant to the post of Head Clerk and she has been posted from ACC Guwahati to SCD /Silchar, ~~against~~. The applicant accepted the promotion order vide her letter dated 16-06-1997. She has also submitted a representation for reconsideration of her promotion of posting to Silchar vide her letter dated 17-06-1997. The Superintending Engineer, Central Circle-I, CPWD Guwahati-21 also strongly

recommended her case to the Respondent No. 4 vide his letter No. 21(3) /ACC-1/E-II/A 2050 dated 30-06-1997.

Annexure-C is the photocopy of Office order No. 9(55)/97/SC(C)EZ/Cal/436 dated 05-06-1997.

Annexure-D is the photocopy of letter dated 16-06-1997.

Annexure-E is the photocopy of letter dated 17-06-1997.

Annexure-F is the photocopy of letter No. 21(3)/ACC-1/E-II/A 2050 dated 30-06-1997.

4.5] That your applicant begs to state that the Respondent No.4 refused to reconsider her request for promotional posting from Silchar to Guwahati. Accordingly, her promotion and posting as head clerk was cancelled. But after one year of cancellation of her promotion and posting as head clerk should be considered by the Respondent No. 4. Lastly, she filed a representation dated 06-06-2001 before the Respondent No. 4 which was forwarded by the Executive Engineer, Guwahati Central Division, Central Public Works Department, Guwahati-21 on 11-06-2001.

Annexure-G is the representation submitted by the applicant on 06-06-2001.

Annexure-H is the photocopy of forwarding letter dated 11-06-2001.

4.6) That your applicant begs to state that she had passed her Departmental Competitive Examination for the Post of Head Clerk under Merit Quota in the year 1997. Since then she is entitled to get promoted to the post of Head Clerk. But the Respondent No. 4 on plea of her refusal for the place of posting at Silchar has denied her due promotion for last 5 years. Many of her juniors have already been promoted. Most surprisingly, the Respondent No. 4 did not take any action in this matter. Hence, she is compelled to approach this Hon'ble Tribunal for seeking justice in this matter.

4.7) That your applicant begs to state that due to her personal problem she refused the said Promotional Posting Order dated 05-06-1997 for the post of Head Clerk. But the applicant is entitled for reconsideration of her posting as Head Clerk after one year from issuing the earlier Promotional order dated 05-06-1997.

4.8] That your applicant begs to state that she is the senior most Upper Division Clerk in this region. But most surprisingly the Respondents did not consider her name for next promotion, i.e., to the post of Head Clerk. Hence, finding no other alternative your applicant compelled to approach this Hon'ble Tribunal for seeking justice.

4.9] That your applicant begs to state that she has got reason to belief that the Respondents are resorting colourable exercise of power to accommodate the persons of their interest.

4.10] That your applicant begs to state that the actions of the Respondents are illegal, arbitrary, violative of the principle of natural justice and also violative of the fundamental rights guaranteed under the Constitution of India. The acts of the Respondents are whimsical. It is further stated that the Respondents have acted with a mala fide intention to deprive the applicant from her legitimate rights.

4.11] That your applicant begs to state that she has made prima facie case against the respondents for not giving her due promotion to the post of Head Clerk. The principle of balance of convenience lies very much in favour of the applicant.

4.12] That your applicant begs to state that as per her knowledge there is no vigilance case/ disciplinary proceeding pending or contemplated against her nor any adverse remark in ACR communicated to the applicant. As such, it is a fit case to interfere by this Hon'ble Tribunal to protect the interest of the applicant.

4.13] That your applicant submits that the procedure adopted by the authority in the case of applicant is improper, mala fide, illegal and without jurisdiction.

4.14] That your applicant submits that in any view of the facts and circumstances it is a fit case for passing interim order protecting the interest of the applicant.

4.15] That this applicant is filed bona fide and for the interest of justice.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

5.1] For that, due to the above reasons narrated in detail the action of the Respondents is in *prima facie* illegal, mala-fide, arbitrary and without jurisdiction.

5.2] For that, there is violation of provision of existing Central Public

Works Department Manual, Volume-I regarding promotion of the individual.

5.3] For that, the Respondent No. 4 has not shown any reason or causes for not reconsidering her promotion to the post of Head Clerk. Hence, the action of the Respondents are illegal, arbitrary, mala fide and with a motive behind.

5.4] For that, the action of the Respondents is highly illegal, arbitrary and also violative of guidelines of Promotion Policy.

5.5] For that, the Respondents have not scrutinized the seniority list and Merit List of the Upper Division Clerks properly and thoroughly. Hence, the actions of the respondents are not sustainable in law as well as in facts.

5.6] For that, the Respondents have violated the Article 14, 16 and 21 of the Constitution of India.

5.7] For that, being a model employer the Respondents cannot deprive the promotion of the applicant without any justification and reason.

5.8] For that, in any view of the matter the action of the respondents are not sustainable in the eye of law and as well as fact.

The applicant craves leave of this Hon'ble Tribunal to advance further grounds at the time of hearing of this instant application.

6.] DETAILS OF REMEDIES EXHAUSTED:

That there is no other alternative and efficacious remedy available to the applicant except invoking the jurisdiction of this Hon'ble Tribunal under Section 19 of the Administrative Tribunal Act, 1985.

7.] MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:

That the applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other Court, authority, nor any such application, writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR:

Under the facts and circumstances stated above the applicants most respectfully prayed that your Lordship may be pleased to admit this application, call for the records of the case, issue notices to the Respondents as to why the relief and relives sought for by the applicant may not be granted and after hearing the parties and the cause or causes that may be shown your Lordships may be pleased to direct the Respondents to give the following relief:

8.1 That the Hon'ble Tribunal may be pleased to direct the Respondents to give promotion to the applicant as Head Clerk with retrospective effect from the date when the junior persons have been promoted to the post of Head Clerk.

8.2 To pass any other order or orders as deem fit and proper by the Hon'ble Tribunal.

8.3 Cost of the Case.

9.1 INTERIM ORDER PRAYED FOR:

The applicant most respectfully prays for interim order from this Hon'ble Tribunal that the Hon'ble Tribunal may be pleased to direct the respondents not to make further promotion to the post of Head Clerk from Upper Division Clerk.

10) Application Is Filed Through Advocate.

11) Particulars of I.P.O.:

I.P.O. NO. 7G576716

Date Of Issue 26.8.2002

Issued from Guwahati C.P.O.

Payable at Guwahati

12) LIST OF ENCLOSURES:

As stated above.

-Verification.

Q

VERIFICATION

I, Smti. Chandra Kala Dutta, Upper Division Clerk, Office of the Executive Engineer Guwahati Central Division, Central Public Works Department, Guwahati-21 and verify the statements made in the accompanying application and in paragraphs 4.1, 4.2, 4.6, 4.7 to 4.12 — are true to my knowledge, and those made in paragraphs 4.3 to 4.5 are being matters of records are true to information derived therefrom which I believe to be true and those made in paragraph 5 are true to my legal advice and rest are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification today on this the 28th day of August 2002 at Guwahati.



Declarant

No. 3(58)/96/SE(C)EZ/Ccl./1449

Dated : - 5/12/96.

25
ANNEXURE - A

OFFICE MEMORANDUM

Applications are hereby invited from Upper Division Clerks having 5(five) years service in the cadre in order to fill up 9 posts (50% quota) of Head Clerks and who are willing to appear in the departmental competitive examination for filling 45% vacancies in the grade of Head Clerk, 7 posts are for unreserved, 1 posts for SC category and 1 posts for ST category.

The said examination is scheduled to be held on 28.1.97 to 1.97, in the office of the Superintending Engineer (Coordination Circle) 'B' region, 17th floor, Nizam Palace, Calcutta -20 for candidates from West Bengal, Bihar, Jharkhand, M.P. and at Gauhati under the Suptdg. Engineer, Assam Cert. Circle, CPWD, Gauhati for those candidates situated in Assam, Meghalaya, Manipur and Tripura as per proforma given below :-

The examination will comprise of three papers and each paper carrying 100 marks. Time for each paper will be allowed 2½ hours. The examination will be taken in the centres following subjects.

Date	Time	Paper	Subject
28.1.97	10.00AM	Paper-I	i) Recies writing and ii) Drafting.
28.1.97	2.00 PM	Paper-II	i) Office procedure and CPWD. Ma- als.
29.1.97	10.00AM	Paper-III	i) General financial Rules. ii) GFRs. iii) F.R. & S.R. iv) Pension Rules. v) Leave Ru- les. vi) GPF Rules.

Text books on the above rules shall be allowed for paper only.

All SEs/EEs including SSWs are requested that the content of this memo may please be brought to the notice of the eligible staff and applications if any to sit the examination may please send to this office by 10.1.97 at the latest as per prescribed forms given below.

Candidates selected from departmental competitive examination for promotion to the post of Head Clerk are liable to be transferred outside Calcutta/Home town, willing candidate should report at the examination centre at 9.00AM.

(R.K.Ghosh)
Superintending Engineer
Coordination Circle (EZ)
C.P.W.D., Calcutta -20

contd..2

Current status
Writings required
In progress
Completed
Not required
Revised
Revised
Revised
Revised
Revised

A.H.G.
Dwarka

Proforma

1. Name & Designation.
2. Date of Birth.
3. Date of Apptt. in CPWD.
4. Date of Continuous apptt. in the grade.
5. Whether permanent/temporary.
6. Whether belongs SC/ST.
7. Office to which attached.
8. Place to appear in the exam.
9. Any other remarks.

Copy to :-

All Suptdg. Engineers/Ex. Engineers (both civil & elect) in
Eastern Zone, North Eastern Zone, IBB Zone, SSW(NEZ), SSW(IBB)
Zone, SSW(EZ), SSW(Elect.) Calcutta (with spare copies of 4)

(R.K.Ghosh)

Unit 8 SUPERINTENDING ENGINEER (COORD.) EZ

5/12/96

বেন্দুলী লোক নিগাম নিগাম

সঃ ৭৩৮/স্ট/১/৪১৬

ম. ১০৫ মহানগর ২৬/১২/৯৬

কৃষ্ণপুর সুন্দরী পৌরসভা

নামসমক নামাবাদ

পরিচয় অন্তর্ভুক্ত কুঁজী পুরুষ শুভাহারী কুঁজুরু বাস্তুত

গঠন কুঁজী পুরুষ শুভাহারী আসম বিভাগ নির্মাণ

কুঁজী পুরুষ শুভাহারী - ১৫

কুঁজী পুরুষ শুভাহারী - ২১

কুঁজী পুরুষ শুভাহারী - ৩

সাধারণ বিভাগ (স)

Excautn Enggce (HQ)

সাম কেন্দ্রীয় দৰিদ্রণ

Assam Central Circle

সোনাগুলি, মুগাই

C.P.W.D. Gorakhpur

Attest

Admit

10/12/96

10/12/96

- 17 -

ANNEXURE B

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

Dated :-

12/12/1996

9(58)/96/SE(C)EZ/Gen/1445

COORIGENDUM

Reference :-

This office memo No. 9(58)/96/SE(C)EZ/Gen/1445
dt. 5.12.96

The first para of the above referred office
memo may be read as .

Upper Division Clerks Application are hereby invited from
cadre in order to fill up 7 posts (5% quota) of Head Clerks.
Out of this 7 posts, one post is reserved for SC and one post
is reserved for ST.

1437/ii
24/12/96

(R.K. Ghosh)
Superintending Engineer,
Coordination (I.B.B.E.Z),
C.P.W.D., Calcutta - 2

4/12/96

Copy to :-

All SEs/EEs (both civil & elect.) in Eastern Zone-North
Eastern Zone, IBB Zone, SSIW(NEZ), SSIW(IBB) Zone, SSIW(EZ),
SSW(El.) Calcutta (with spare copies of 1).

(R.K. Ghosh)

SUPERINTENDING ENGINEER(COORD.)

4/12/96

glo

Affd
JL
Ran.O

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No.9(55)/97/SE(C)EZ/Cal./436 Dated: 5.6.97

OFFICIAL ORDER

The undermentioned UDCs are hereby promoted as Head Clerk on purely temporary basis in the scale of pay of Rs.1400-40-1800-EB-50-2300/- from the date of actual assuming charges of higher posts until further orders. On promotion they shall be on probation for a period of 2 (Two) years.

S/ Shri

1. S/ Shri B.B.Roy
2. P.Bhadoi
3. H.K.Mondal (SC)
4. Samir Chowdhury
5. K.Mullick (SC)
6. Lalji (ST)
7. S.N.Chakraborty
8. P.K.Mitra
9. K.Rava (ST)
10. K.C.Ghosh
11. S/ Shri B.Murmu (ST)
12. S.C.Sarkar (SC)
13. G.Das Gupta
14. B.C.Sarkar
15. Mrs.D.Tham (ST)
16. P.R.Roy. (SC)
17. W.D.Bhutia (ST)
18. R.K.Ukil
19. Sankar Dhar (Merit Quota)
20. A.C.Sharma
21. A.K.Das
22. Mrs.C.K.Datta (SC) ✓
23. Amal Kr.Das
24. M.K.Biswas (SC)
25. Dinker Mishra

11. (55)/B.K.Dutta/Cal./436
12. A.K.Majumdar
13. G.C.Des (SC)
14. A.Majumdar (SC)
15. R.K.Chowdhury (SC)
16. R.K.Mondal (SC)
17. P.Bhadoi
18. S.N.Chakraborty
19. H.K.Mondal
20. Samir Chowdhury
21. K.Mullick (SC)
22. Lalji (ST)
23. S.N.Chakraborty
24. P.K.Mitra
25. K.Rava (ST)
26. K.C.Ghosh
27. B.Murmu (ST)
28. A.C.Sharma
29. G.Das Gupta
30. B.C.Sarkar
31. W.D.Bhutia
32. P.R.Roy. (SC)
33. Mrs.D.Tham (ST)
34. R.K.Ukil
35. Sankar Dhar (Merit Quota)
36. A.K.Das
37. Mrs.C.K.Datta (SC) ✓
38. Amal Kr.Das
39. M.K.Biswas (SC)
40. Dinker Mishra

Consequent on above promotion the following transfer/posting of promotees are hereby ordered with immediate effect in the interest of Public Service.

Sl. No.	Name	From (To)	Remarks
** 1.	Shri B.B.Roy (SC)	MCD-II/Malda	MCD-II/Malda Ex.vacancy
** 2.	K.Mullick (SC)	PCD-I/Patna	PCD-II/Dinhata
** 3.	S.N.Chakraborty	DCD/Dhanbad	BCD-II/BBSR
4.	Samir Chowdhury	SSW(EZ)/Cal.	TCD/Tejpur
5. (55)/B.K.Dutta/Cal./436	K.Mullick (SC)	CCC-II/Cal.	SCD/Siliguri
** 6.	Lalji (ST)	DCD/Dhanbad	TCED/Tejpur
** 7.	S.N.Chakraborty	CCEC-II/Cal.	CCC-II/Cal.
8.	P.K.Mitra	CCD-I/Cal.	SSW(EI.)/Cal.
9.	K.Rava	MCD-II/Imphal	MCD-I/Imphal
10.	K.C.Ghosh	CCED-I/Gauhati	Gauhati Project
11.	B.K.Dutta	BER Circle/Cal.	Dvn./Gauhati
12.	A.K.Majumdar	MCD/Mokhliganj	MCD/Mokhliganj

contd..2

A/102

J. Advocate

1.	2.	3.	4.	5.
13.	Shri G.C.Das	CCD-I/Cal.	CED-VI/Cal.	Ex.vacancy.
14.	A.Majumdar	CCEC-I/Cal.	CCEC-I/Cal.	-do-
15.	R.K.Chowdhury	PCD-I/Patna	SSW(HQ)/Patna.	-do-
16.	R.K.Mondal	CCC-III/Cal.	CCC-III/Cal.	-do-
** 17.	B.Murmu	DCD/Dhanbad	RCED/Ranchi.	-do-
18.	S.C.Sarkar	MCD/Shillong	EO to CE(NEZ)/ Shillong.	-do-
** 19.	G.Das Gupta	CCC-I/Cal.	CCC-I/Cal.	-do-
20.	B.C.Sarkar	CCC-III/Calcutta	CCD-VIII/Cal.	-do-
21.	Mrs.D.Tham	MCD/Shillong	SSW(HQ)/Shillong.	-do-
22.	P.R.Roy	CCD-V/Cal.	NLD/Calcutta	-do-
23.	W.D.Bhutia	GCD/Gangtok	GCD/Gangtok.	-do-
24.	R.K.Ukil	BCD-I/Barasat	BCD-I/Barasat.	-do-
** 25.	Sankar Dhar	CCD-V/Cal	BCD/Bunidpur.	-do-
26.	A.C.Sharma	Coord.Circle/Cal.	KCD-I/K'nager.	Vice Shri A.K.Roy, HC transferred.
27.	A.K.Das	Coord.Circle/Cal.	MCD-II/Berhampur	Ex. vacancy.
** 28.	Mrs.C.K.Dutta	ACC/Gauhati	SCD/Silchar	Ex.vacancy.
** 29.	Amal Kr.Das	SCD/Silchar	SCD/Silchar	-do-
** 30.	M.K.Biswas	CCD-IV/Cal.	ICD-II/Islampur	-do-
** 31.	Dinkar Mishra	PCD-II/Patna	JLCD/Jalpaiguri	-do-

The promoted UD's will have to intimate their acceptance/refusal of promotion/posting within 7 (seven) days for Calcutta and 15(fifteen) days for outstations from the date of issue of this order. The concerned controlling officers are hereby requested to obtain written acceptance/refusal of promotion from the promoted persons and to communicate the same to this office within the date specified above. No conditional acceptance of promotion will be entertained.

In case no intimation about acceptance/refusal of ~~xxxx~~ above promotion/posting is received from the promoted persons within the specified date, their promotion are liable to be cancelled without further reference.

contd..3.

Attached
R.D. *DAWAT*

The controlling officers are also requested that if any vigilance disciplinary case is pending or contemplated against any promoted, the effect of promotion should not be given to him and the fact may please be communicated to this office forthwith.

Further the controlling officers are requested to release the officials who accept promotion without waiting for substitute as per instruction of higher authorities within 15/20 days from the date of issue of this order.

Promotion order of Sl.No.1,2,3,6,7,13,15,17,19, (Seniority quota) and Sl.No. 25,28,29,30,31 (Merit Quota) should be made effective after received of vigilance clearance certificate from the Chief Engineer, Vigilance CPW, New Delhi by the controlling officer.

R.K.GHOSH
S.T.G. SUPERINTENDING ENGINEER,
COORDINATION CIRCLE(EZ),
C.P.W.D., CALCUTTA-20.

Copy to :-

1. The Director General of Works, CPW, Nirman Bhawan, New Delhi.
2. The Chief Engineer(EZ), CPWD, (East) Calcutta & the Chief Engineer (El.), CPWD, Calcutta.
3. The Chief Engineer(NEZ), CPWD, Shillong.
4. The Chief Engineer(IBBZ), CPWD, Siliguri.
5. The Chief Engineer(EZ)-II, CPWD, Patna.
6. All Suptdg. Engineers, Ex. Engineer, Suptdg. Surveyor of Works of CPWD in Region 'B'.
7. The General Secretary, CPWD Staff Association, Calcutta.
8. The Regional Secretary, CPWD Non-Gazetted office Staff Association, Calcutta.
9. File No.21(7)UDC.
10. All promoted by REGISTERED POST.

R.K.GHOSH
S.T.G. SUPERINTENDING ENGINEER (COORD.)

B 5/4/97

11.10.97

Advocate

To

The Superintending Engineer,
Co-ordination Circle,
CPWD, Nizam Palnor,
A.J.C. Road,
Calcutta-700020.

19-6-97
22-6-97

(THROUGH PROPER CHANNEL)

Subject:-Acceptance of Promotion Order.

Ref :-Your letter No.9(55)/97/SE(C)(B/Z)/Cal/436.
Dated :-5-6-97.

Sir,

With reference to your office order mentioned above, I do hereby submit my acceptance for promotion to the post of Head Clerk.

Dated :- 11/6/97

Yours faithfully,

Ramchakala Dutta
(Mrs. Chandrakala Dutta)
U.D.C.

Assam Central Circle-I,
CPWD, Bamunimaidan,
Guwahati-781021 (ASSAM).

ATK
JL
Anu

22

To

The Superintending Engineer,
Co-ordination Circle, (N/S),
254/4, Loburna, Jorhat, Assam.
O.P.W.D. Guwahati, Assam.

17-6-92

(Through proper channel)

Sub:- Promotional Posting of Smt. Chandrakala Dutta,
UDC attached to the O/C the Assam Central
Circle, O.P.W.D. (N/S), Guwahati-21, Assam.

Sir,

With due respect and humble submission, I am paying
my utmost thankfulness that, Competent authorities have
considered my promotion from UDC to Head Clerk in the
Dept. I am also glad that my promotional posting
have been considered against existing vacancy under Silchar Central
Divn., O.P.W.D. Silchar vide your office order No. 9(55)/97/SE(C) BZ/
Cal/436 dt. 5-6-97.

Sir, it is for your favour of your kind information that,
I have nothing to mention that my Deptt. authorities have
considered my promotional posting at a so far distant place
from Guwahati to Silchar. I from my side also had a strong mind
to join to my duties at Silchar, but my present situation is
that due to my continuous treatment which is going on under some
physician at Guwahati does not permit me to move for Silchar at
this respect at the present movement.

Sir, my husband who is a D'man Gr.I working in G.C.D.
O.P.W.D., Guwahati-21 is also a patient since he was suffering while
he was at Morda and still under treatment at Guwahati. If I
leave for Silchar it would be more problematic to look after
him at Guwahati. Sir, one of my son is still school going and
I have to look after him at Guwahati.

Sir, it is learnt that, some posts are lying vacant under
ACC-I/ACC-II, G.C.D., Ghy., Project Divn. No. II, Borjhar, Guwahati.

It is requested, that when our Cadre Review has already
been implemented, simultaneously with promotional posting under
merit quota and I being a lady candidate in the promotional
list my case may kindly be brought to review for consideration
sympathetically under my above circumstances on humanitarian
ground. For a lady under my such ailing condition it would be very
difficult some to serve in such a long distant place being
away from home and family alone. Hence, it is requested that
when some male candidates are being posted against the Vacancies
at Guwahati I may kindly be considered for posting at Guwahati
being a lady candidate in the promotional list, so that, I am
able to serve the Deptt. peacefully being with my family and
obliges.

Thanking you,

Yours faithfully,

(Smt. Chandrakala Dutta)
U.D.C.,
Assam Central Circle-I
O.P.W.D., Bamunimaidan,
Guwahati-21, Assam.

Capt to Secy. to P/2

Copy to :-

1. The Chief Engineer, CPWD, Shillong-3.
2. The Superintending Engineer, ACC-I, CPWD, Guwahati-21.
3. The Superintending Engineer, ACC-II, CPWD, R.F. Barua Road, Guwahati-5.
4. The General Secretary, CPWD Staff Association Calcutta. He is requested to kindly pursue the matter with SB(Coord), Cal. for consideration of my promotion for posting at Guwahati.
5. The Zonal Secretary, CPWD Staff Association, Guwahati-21 for information and further necessary action.
6. The General Secy., CPWD KDSA, CPWD, Calcutta-20.

(Ranabir Chandra
Smt. CHANDRAKALA DUTTA)

After

GB
Advocate

197

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31
ANNEXURE F

Govt. of India
Central Public Works Deptt.

No. 21(3)/ACC-I/B-II/A/ 20256

1997-2000-82

To

The Superintending Engineer (Co-ordination),
Co-ordination Circle (EZ),
CPWD, Nizam Palace,
Calcutta-20.

Sub:- Posting of Staff against Existing sanctioned
Posts in EZ & NEZ in CPWD Office.

Ref:- Your No. 9(55)/97/SM(O)EZ/Cal/436 Dt. 5-6-97.

Adverting to the letter shown as reference, please
find enclosed herewith a representation received from
Mrs. C.K. Dutta, UDC with a request to kindly consider her
case on extreme compassionate grounds at Guwahati as
number of vacancies of Head Clerks still exists in
various CPWD units at Guwahati which are yet to be filled
up. The reasons given by Mrs. C.K. Dutta, UDC in her
representation are quite genuine and needs a special and
sympathetic consideration being a lady employee.

Encl:- 1 No. representation.

Superintending Engineer
Assam Central Circle-I
CPWD, Guwahati-21.

Copy to alongwith a copy of representation forwarded to :-
The Chief Engineer (NEZ), CPWD, Shillong-3.

SUPERINTENDING ENGINEER

3/1

A. A. M.

Q.D. —————
D. M. T.

To : The Superintending Engineer
Co-ordination Circle, CPWD
Nizam Palace, 234/4 A.J.C. Bose Road
KOLKATA - 20.

(Through proper channel)

Sub :- Consideration for promotion from U.D.C. to Head Clerk
Sir,

Respectfully I beg to state that, I am serving at present under the establishment of office of the Executive Engineer, Guwahati Central Division, CPWD, Chy-21 as U.D.C. Sir, I was appointed in the Deptt. on 17-2-1969 as LDC and subsequently have been promoted as UDC & posted to BSW office Shillong in the year 1991. Sir, I come out success in the Deptt. Examination for consideration of promotion from U.D.C. to Head Clerk in CPWD. The Deptt. already offered my due promotion from U.D.C. to H/C and was posted to Silchar during the year 1997 vide No.9(55)/97/SE(C)/EZ/Cal/436 dt. 5-6-97. Sir, even though my promotion was considered on merit quota, I was not in a position then to join at Silchar due to some of my difficulties and I sent a memorandum stating all my grievances through proper channel to kindly consider my transfer & posting at Guwahati or nearby station. But after few days the promotion order was cancelled vide your No.9(55)/SE(C)/EZ/97/Cal/530 dt. 3-7-97 though the vacancies were available at nearby station like Tezpur, & Shillong.

Sir, it is for your kind information that I had mentioned of my husband who is also a Central Govt. employee in CPWD at Guwahati. He had been suffering from his physical disorder and requested for my promotion and posting at Guwahati or some nearby station like Shillong & Tezpur. It was mainly emphasised on the aspect that Govt. has prioritised under the 5th pay commission of Central Govt. Employees and accordingly considered continuing services of those who are both husband and wife working in one station irrespective of Central Govt. Deptt. A copy of the said order is enclosed herewith for ready reference.

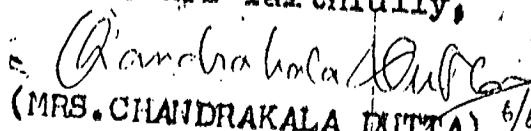
It is learnt that, some junior staff are being considered for promotion on merit quota for the post of Head Clerk not against a particular vacancy of post, but being considered their promotion in General as a whole.

It is learnt from the reliable source that some posts of H/C are likely to be vacated soon at Guwahati. It is, as such, requested that, my case may kindly be reviewed on the ground (1) that my husband who is an employee of C.P.W.D. and who has already crossed 55 years of his age also (2) on the ground that by junior staff are being promoted as Head Clerk in general how after lifting of merit quota policy appointment against a particular vacancy, so that, a senior worker like me is not deprived of getting promotion as Head Clerk at Guwahati or at nearby place by the authority and oblige.

Thanking you.

End - on

Yours faithfully,


(MRS. CHANDRAKALA DUTTA) 6/6/01

AI/R
JL
Dabu

26-
BY REGD. POST
ANNEXURE - H
GOVT. OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

9(1)/GCD/2001/1061

Dated, Guwahati, the 11 -6-2001

To
The Superintending Engineer,
Co-ordination Circle (EZ), CPWD,
Nizam Palace, Kolkata-700 020.

Subject:-

Representation regarding consideration for promotion from the post of U.D.C. to the post of Head Clerk in respect of Smt. C.K. Dutta, UDC, Guwahati Central Division, CPWD, Guwahati-21.

Sir,

A self-contained representation dated 6-6-2001 received from ~~smt~~ Smt. Chandra Kala Dutta, UDC attached to this office is submitted herewith.

This is to certify that Smt. Dutta, UDC was appointed in the department on 17-2-69 and she had been serving in various stations in her service career in the past. On scrutiny from her service book/personal file, it is also gathered that there is nothing adverse against her. In so far as myself is concerned, this is further to add that she renders excellent services to the department very sincerely.

Her grievances may kindly be considered accordingly.

Enclo:

As stated above.

Yours, faithfully,

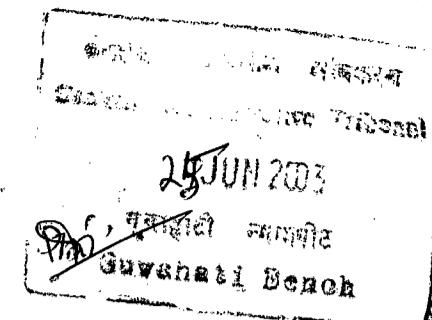
9/ (Ex. P. CHAKMA)
Executive Engineer
Guwahati Central Division
C.P.W.D., Guwahati-21.

Copy to:-

Smt. C.K. Dutta, UDC, Guwahati Central Division,
C.P.W.D., Guwahati-21 w.r.t. to her representation dated 6-6-2001.

EXECUTIVE ENGINEER

6/6



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: GUWAHATI

O.A. NO. 278 OF 2002

Smti. Chandra Kala Dutta

..... Applicant.

- Vs -

Union of India & Ors.

..... Respondents.

- And -

In the matter of :

Written Statement submitted by
the respondents.

The humble ~~suk~~ respondents beg to submit the
para-wise written statement as follows :

1. That with regard to the statement made in para 1,
of the application the respondents beg to state that the applicant
was promoted to the post of Head Clerk made by Selection based on
merit (i.e. 50% through regular service in the Grade) on account
of her successfully coming out in the departmental competitive
examination, 1997. vide O.M. No. 9(55)Y97/SE(coord)YEZ/Cal/436
dated 5.6.97.

Copy of O.M. dated 5.6.97 is annexed hereto and
marked as Annexure - 1.

Although the applicant accepted her promotion vide
her letter dated 16.6.97 but did not turn up due to her personal
difficulties, which has also been elaborated in her representations
dated 16.6.01 and 6.6.01.

-2-

Both copies of representations dated 16.6.97, and a representation dated nil and a representation dated 6.6.01 and marked as Annexure-II and III series .

Since the applicant did not join on promotion so her promotion order was cancelled and candidates from the panel as prepared for that particular year were promoted against the cancellation so arised vide office order No. 9(55)SE(C)EZ/530 dated 08.07.97 panel for promotion in question from the post of UDC to Head Clerk was prepared for a particular year again for promotion from the panel prepared for subsequent years does not arise.

Copy of office order dated 08.07.97 is annexed hereto and marked as Annexure - IV.

2. That with regard to paras 2, 3, 4, 4.1, 4.2 and 4.3, of the application the respondents beg to offer no comments.

3. That with regard to the statement made in para 4.4, of the application the respondents beg to state that in the said order dated 5.6.97, it was clearly indicated that no conditional acceptance of promotion will be entertained.

It may be observed from the representation of the applicant dated nil (Annexure-II) that she had no intention to move out of Guwahati even on promotion but to keep her promotion order alive as per terms and condition. Moreover, she tried to mislead the Department by offering unconditional acceptance followed by vide her representation dated nil and 6.6.01 . As such the acceptance of the offer of promotion communicated by

-2-

the applicant was not at all unconditional and there, deserved summarily rejection as per terms and conditions of the offer of promotion.

4. ~~4.6~~ That with regard to the statement made in para 4.5, ~~4.6~~ of the application the respondents beg to state that the allegation regarding non-consideration of promotion again from the Grade of UDC to Head Clerk is baseless, as the applicant was promoted to the post of Head Clerk made by selection based on merit, as prescribed in the Recruitment Rules.

~~As per Chapter-IV, Section 6 (Promotion) para-6 (Selection method) "the DPC shall for the purpose of determining the number of officers, who will be considered from out of those eligible officers in the feeder grade, restrict the field of choice as under & with reference to the number of clear vacancies proposed to be filled in the year.~~

Copy of Selection method is annexed hereto and marked as Annexure - V.

The applicant's promotion to the Grade of Head Clerk was considered from 50% of total vacancies proposed to be filled in that year, through regular service of 5 years or more on the basis of purely on merit. Hence, reconsidering her name again from fresh panel of subsequent years does not arise".

5. That with regard to the statement made in para 4.7, of the application the respondents beg to state that the eligibility criteria for promotion to supervisory post viz. Head Clerks are made, ~~50%~~ 50% on the basis of Seniority-Cum-fitness, as

-4-

defined in CPWD, manual Vol. I, Chapter-IV, Section-6.

Copy of CPWD Manual is annexed hereto and marked as Annexure-VI.

Her case will be considered in due course through 50% quota on the basis of Seniority-cum-fitness.

6. That with regard to the statement made in para 4.8, of the application the respondents beg to state that the allegation of the applicant is denied, as the same clearly indicates her ill motive to mislead the Hon'ble C.A.T. The applicant is not at all senior most UDC in the region, as claimed. Her seniority as per the seniority list issued by the Superintending Engineer, Coordination Circle, EZ, CPWD, Kolkata, the Respondent no. 4 stands at Sl. No. 106. The applicant has drag the respondents in legal battle without any reasons or strong grounds.

A copy of Seniority list is annexed hereto and marked as Annexure -VII.

7. That with regard to the statement made in para 4.9, of the application the respondents beg to state that the allegation is denied. The Respondent No.4 has acted absolutely within terms and condition of examination notice and promotion order as stated earlier keeping in his mind the interest of the Region as a whole and also the interest of the staff concerned.

8. That with regard to the statement made in para 4.10. of the application the respondents beg to state that while the applicant's ground is not denied, the Respondent No.4 had also to act as per terms and condition of manual provision, Examination order and administrative necessity as well.

-5-

9. That with regard to the statement made in para 4.11, of the application the respondents beg to state that the allegation is denied. As already stated in details in preceding paras, the applicant was offered promotion to the post of Head Clerk in the office of the Executive Engineer, Silchar Central-Division, CPWD, Silchar against the existing vacancy vide O.M. No. 8 9(55)97/SE/(c)EZ/Cal/436 dated 5.6.97 (Annexure-1) issued by Respondent No.4, the competent authority in the matter.

This clearly indicates the applicant's ill motive to mislead the Department by conveying a conditional acceptance of promotion and posting, in the guise of a representation for posting in Guwahati, and after a long gap of 5 years approaching the Tribunal to fulfill her intention by putting pressure on the respondents to issue an order which would fulfill ~~in~~ her intention.

10. That with regard to the statement made in para 4.12, of the application the respondents beg to state that the respondents no. 4 had issued promotion order in favour of the applicant considering all the factors. So, further protection her interest in the case does not arise, as the applicant's inability to move outside of Guwahati for whatever her personal reasons can not be the guide-lines for posting of a promoted person in his desired place.

11. That with regard to the statement made in para 4.13, of the application the respondents beg to state that the allegation of the applicant is denied. The respondent no.4 has acted

absolutely within terms and condition of examination notice and promotion order as stated earlier keeping in his mind that the transfer/posting of officials on promotion or otherwise is an administrative requirement, depending on the pressure of work at a particular station, pendency of vacancy, availability of staff etc. at that particular point of time.

12. That with regard to the statement made in para 4.14, of the application the respondents beg to state that in view of the facts and circumstances narrated above, the prayer of the applicant demands to be summarily rejected.
13. That with regard to the statement made in para 4.15, of the application the respondents beg to state that in view of the facts and circumstances narrated above, the prayer of the applicant demands to be summarily rejected.
14. That with regard to the statement made in para 5.1, of the application the respondents beg to state that the allegation of the applicant is denied in view of the facts stated in proceeding paras.
15. That with regard to the statement made in para 5.2, of the application the respondents beg to state that the allegation is denied. The posting of the applicant has been done as per terms and condition of manual provision and examination notice as well.
16. That with regard to the statement made in para 5.3, of the application the respondents beg to state that the allegation is denied, as the same clearly indicates her ill motive to mislead

the Hon'ble CAT. The applicant is not at all senior most UDC in the region, as claimed. Her seniority as per the seniority list issued by the Superintending Engineer, Coordination Circle, EZ, CPWD, Kolkata, the Respondent no.4 stands at Sl. No. 106. The applicant has drag the respondents in legal battle without any reasons or strong ground (annexure-VII),

17. That with regard to the statement made in para 5.4, of the application the respondents beg to state that the allegation is denied. The manual provision has no concern on posting on promotion but speak on tenure transfer.
18. That with regard to the statement made in para 5.5, of the application the respondents beg to state that the allegation ^{5.3} is denied as already stated in para ¹⁶ above.
19. That with regard to the statement made in para 5.6, of the application the respondents beg to state that the allegation is denied. As already stated in details in preceding paras, the applicant was rightly posted at Silchar as per terms and condition of examination notice and administrative requirement.
20. That with regard to the statement made in para 5.7, of the application the respondents beg to state that the question of depriving the applicant does not arise as she was offered promotion to the post of Head Clerk in the office of the Executive Engineer, Silchar Central Division, CPWD, Silchar against the existing vacancy vide O.M. No.9(55)Y97/SE/(c)YEZ/Cal/436 dated 5.6.97 (annexure-1) issued by Respondent no.4, the competent

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authority in the matter. This clearly indicates the applicant's ill motive to mislead the Department by conveying a conditional acceptance of promotion and posting, in the guise of a representation for posting in Guwahati, and after a long gap of 5 years & approaching the Tribunal to fulfill her intention by putting pressure on the respondents to issue an order which would fulfill her intention.

21. That with regard to the statement made in para 5.8, of the application the respondent beg to state that the posting order of the applicant on promotion has been done as per rule after giving due consideration of all the factors including the interest of the applicant as well as Government work. As such her prayer may be summarily rejected.

22. That with ~~regard~~ regard to para 6 & 7 of the application, the respondents beg to offer no comments.

23. That with regard to the statement made in para 8.1, of the application the respondents beg to state that the applicant was posted on promotion rightly at Silchar as explained in details in para 4.7. Moreover, it is indicated that the promotion order dated 5.6.97 in favour of the applicant has been cancelled as the applicant failed to comply with the direction given in the order. Hence, there is no question of issuing a fresh order.

24. That with regard to para 8.2, 8.3 and 9 of the application the respondents beg to offer no comments.

Verification.....

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VERIFICATION

I, Shri Pijush Chakma, presently working as Executive Engineer, being duly authorised and competent to sign this verification, do hereby solemnly affirm and state that the statements made in para 3, 7 to 23 are true to my ~~inf~~ knowledge and belief and those made in para 1, 4, 5 and 6 being matter of records, are true to my information derived therefrom and the rest are my humble submission befor this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this 26 th day of March, 2003, at Guwahati.

Declarant.

Executive Engineer,
Guwahati Central Division
C.P.W.D. Guwahati-1

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No. 9(55)/97/SE(C)EZ/Cal./436 Dated: - 5.6.97

OFFICE ORDER

The under-mentioned UDCs are hereby promoted as Head Clerk on purely temporary basis in the scale of pay of Rs.1400-40-1800-EB-50-2300/- from the date of actual assuming charges of higher posts until further orders. On promotion they shall be on probation for a period of 2 (Two) years.

S/ Shri

1. S/ Shri B.B.Roy
2. P.Bhadoi
3. H.K.Mondal (SC)
4. Samir Chowdhury.
5. K.Mullick (SC)
6. Lalji (ST)
7. S.N.Chakraborty
8. P.K.Mitra
9. K.Raya (ST)
10. K.C.Ghosh
11. S/ Shri B.K.Dutta (SC) / Cal./436
12. A.K.Majumdar
13. G.C.Das (SC)
14. A.Majumdar (SC)
15. R.K.Chowdhury (SC)
16. R.K.Mondal (SC)

S/ Shri

17. B.Murmu (ST)
18. S.C.Sarkar (SC)
19. G.Das Gupta.
20. B.C.Sarkar.
21. Mrs.D.Tham (ST)
22. P.R.Roy. (SC)
23. W.D.Bhutia (ST)
24. R.K.Ukil
25. Sankar Dhar (Merit Quota)
26. A.C.Sharma "
27. A.K.Das "
28. Mrs.C.K.Datta (SC) "
29. Amal Kr.Das.
30. M.K.Biswas (SC)
31. Dinkar Mishra.

Consequent on above promotion the following transfer/posting of promoted are hereby ordered with immediate effect in the interest of Public Service.

Sl.No.	Name	From	To	Remarks
** 1.	Shri B.B.Roy (SC)	MCD-II/Malda	MCD-II/Malda	Ex.vacancy
** 2.	P.Bhadoi	PCD-I/Patha	DCD/Binhati	-do-
** 3.	H.K.Mondal	DCD/Dhanbad	BCD-II/EBSR	-do-
4.	Samir Chowdhury	SSW(EI)/Cal.	TCD/Tejpur	-do-
5. (55)/K.Mullick		CCC-II/Cal.	SCD/Siliguri	-do-
** 6.	Lalji	DCD/Dhanbad	TCED/Tejpur	-do-
** 7.	S.N.Chakraborty	CCDC-II/Cal.	CCC-II/Cal.	-do-
8.	P.K.Mitra	CCL-I/Cal.	SSW(EI)/Cal.	-do-
9.	K.Raya	MCD-I/Imphal	MCD-I/Imphal	-do-
10.	K.C.Ghosh	G.O-I/Gauhati	Gauhati Project	-do-
11.	B.K.Dutta	BFR Circle/Cal.	CCED-II/Cal.	-do-
12.	A.K.Majumdar	MCD/Mekhliganj	MCD/Mekhliganj	-do-

contd..2

13. Shri G.C.Das	CCD-I/Cal.	CED-VI/Cal.	Ex.vacancy.
14. A.Majumdar	CCEC-I/Cal.	CCEC-I/Cal.	-do-
15. R.K.Chowdhury	PCD-I/Patna	SSW(HQ)/Patna.	-do-
16. R.K.Mondal	CCC-III/Cal.	CCC-III/Cal.	-do-
** 17. B.Murmu	DCD/Dhanbad	RCLD/Ranchi.	-do-
18. S.C.Sarkar	MCD/Shillong	EO to CE(NEZ)/ Shillong.	-do-
** 19. G.Das Gupta	CCC-I/Cal.	CCC-I/Cal.	-do-
20. B.C.Sarkar	CCC-III/Calcutta	CCD-VIII/Cal.	-do-
21. Mrs.D.Tham	MCD/Shillong	SSW(HQ)/Shillong.	-do-
22. P.R.Roy	CCD-V/Cal.	NLD/Calcutta	-do-
23. W.D.Bhutia	GCD/Gangtok	GCD/Gangtok.	-do-
24. R.K.Ukil	BCD-I/Barasat	BCD-I/Barasat.	-do-
** 25. Sankar Dhar	CCD-V/Cal	BCD/Bunidpur.	-do-
26. A.C.Sharma	Coord.Circle/Cal.	KCD-I/K'naigar.	Vice Shri A.K.Ray, HC trans- ferred.
27. A.K.Das	Coord.Circle/Cal.	MCD-II/berhampur	Ex. vacancy.
** 28. Mrs.C.K.Dutta	ACC/Gauhati	SCD/Silchar	Ex.vacancy.
** 29. Amal Kr.Das	SCD/Silchar	/Silchar	-do-
** 30. M.K.Biswas	CCD-IV/Cal.	ICD-II/Islampur	-do-
** 31. Dinkar Mishra	PCD-II/Patna	JLCD/Jalpaiguri	-do-

The promoted UD's will have to intimate their acceptance/refusal of promotion/posting within 7 (seven) days for Calcutta and 15(fifteen) days for outstations from the date of issue of this order. The concerned controlling officers are hereby requested to obtain written acceptance/refusal of promotion from the promoted persons and to communicate the same to this office within the date specified above. No conditional acceptance of promotion will be entertained.

In case no intimation about acceptance/refusal of promotion/posting is received from the promoted persons within the specified date, their promotion are liable to be cancelled without further reference.

contd..3.

(12)

21/1/638

The controlling officers are also requested that if any vigilance
inquiry case is pending or contemplated against any promoted, the
act of promotion should not be given to him and the fact may please
communicated to this office forthwith.

Further the controlling officers are requested to release the
officials who accept promotion without waiting for substitute as per
instruction of higher authorities within 15/20 days from the date of
issue of this order.

Promotion order of Sl.No. 1, 2, 3, 6, 7, 13, 15, 17, 19, (Seniority quota)
and Sl.No. 25, 28, 29, 30, 31 (Merit Quota) should be made effective
after received of vigilance clearance certificate from the
Chief Engineer, Vigilance CPWD, New Delhi by the controlling
officer.

(R.K.GHOSH)
SUPERINTENDING ENGINEER,
COORDINATION CIRCLE(EZ),
C.P.W.D., CALCUTTA-20.

5/4/47

Copy to :-

1. The Director General of Works, CPWD, Nirman Bhawan, New Delhi.
2. The Chief Engineer(EZ), CPWD, (East) Calcutta & the Chief Engineer (El.), CPWD, Calcutta.
3. The Chief Engineer(NEZ), CPWD, Shillong.
4. The Chief Engineer(IBBZ), CPWD, Siliguri.
5. The Chief Engineer(EZ)-II, CPWD, Patna.
6. All Suptdg. Engineers, Ex. Engineers, Suptdg. Surveyor of Works of CPWD in Region 'B'.
7. The General Secretary, CPWD Staff Association, Calcutta.
8. The Regional Secretary, CPWD Non-Gazetted office Staff Association, Calcutta.
9. File No. 21(7) UDC.
10. All promoted by REGISTERED POST.

(R.K.GHOSH)
SUPERINTENDING ENGINEER (COORD.)

5/4/47

21/1/638

ANNEXURE-II

ANNEXURE-II

39

13

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To

The Superintending Engineer,
Co-ordination Circle,
CPWD, Nizam Palan,
M.G.O. Road,
Guwahati-781020.

1925
7-7-97

(THROUGH PROPER CHANNEL)

Subject:-Acceptance of Promotion Order.

Ref

:-Your letter No.9(55)/97/SE(O)(B/Z)/Qal/436.
Dated:-5-6-97.

Sir,

With reference to your office order mentioned
above, I do hereby submit my acceptance for promotion
to the post of Head Clerk.

Yours faithfully,

Chandrakala Dutta X/1/97
(Mrs. Chandrakala Dutta)

U.D.C.

Assam Central Circle-I,
CPWD, Bamunimaidan,
Guwahati-781021 (ASSAM).

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ANNEXURE - III

The Superintending Engineer
Coordination Circle, CPWD
Nizam Palace, 234/4 A.J.C. Bessa Road
KOLKATA - 20.

(Through proper channel)

Sub :- Consideration for promotion from U.D.C. to Head Clerk.
Sir,

Respectfully I beg to state that, I am serving at present under the establishment of office of the Executive Engineer, Guwahati Central Division, CPWD, Chy-21 as U.D.C. Sir, I was appointed in the Deptt. on 17-2-1969 as LDC and subsequently have been promoted as UDC & posted to BSW office Shillong in the year 1991. Sir, I come out success in the Deptt. Examination for consideration of promotion from U.D.C. to Head Clerk in CPWD. The Deptt. already offered my due promotion from U.D.C. to H/C and was posted to Silchar during the year 1997 vide No. 9(55)/97/BE(1)/EZ/Cal/436 dt. 5-6-97. Sir, even though my promotion was considered on merit quota, I was not in a position then to join at Silchar due to some of my difficulties and I sent a representation stating all my grievances through proper channel to kindly consider my transfer & posting at Guwahati or nearby station. But after few days the promotion order was cancelled vide your No. 9(55)/SE(1)/EZ/97/Cal/530 dt. 3-7-97 though the vacancies were available at nearby station like Tezpur, & Shillong.

Sir, it is for your kind information that I had mentioned of my husband who is also a Central Govt. employee in CPWD at Guwahati. He had been suffering from his physical disorderment and requested for my promotion and posting at Guwahati or some nearby station like Shillong & Tezpur. It was mainly emphasised on the aspect that Govt. has provisioned under the 5th pay commission of Central Govt. Employees and accordingly considered continuing services of those who are both husband and wife working in one station irrespective of Central Govt. Deptt. a copy of the said order is enclosed herewith for ready reference.

It is learnt that, some junior staff are being considered for promotion on merit quota for the post of Head Clerk not against a particular vacancy of post, but being considered their promotion in general as a whole.

It is learnt from the reliable source that some posts of H/C are likely to be vacated soon at Guwahati. It is, as such, requested that, my case may kindly be reviewed on the ground (1) that my husband who is an employee of C.P.W.D. and who has already crossed 55 years of his age also (2) on the ground that my junior staff are being promoted as Head Clerk in general how after lifting of merit quota policy appointment against a particular vacancy, So that, a senior worker like me is not deprived of getting promotion as Head Clerk at Guwahati or at nearby places by the authority and oblige.

Thanking you.

Yours faithfully,

(Mrs. Chandidala Datta)
(MRS. CHANDRAKALA DATTA) 7/6/01

410

(Through proper channel)

Sub:- Promotional Posting of Smt. Chandralekha Dutta, UDC (Attaching to the O/O of the Assam Central Circle, Tatyopashyam, Guwahati, Assam.

With due respect and humble submission, I am paying
my utmost thankfulness that, Competent authorities have
considered my promotion from UDC to Head Clerk in the
Dept. I am also glad that my promotional posting have
been considered against existing vacancy under Silchar Central
Divn. CPWD, Silchar vide your office order No. 9(55)/97/SHD/EZ/
Dl/456 dt. 5-6-97.

Sir, it is for your kind information that, I have nothing to mention that my Deptt. authorities have considered my promotional posting at a so far distant place from Guwahati to Silchar. I from my side also had a strong mind to join to my duties at Silchar, but my present situation is that due to my continuous treatment which is going on under some physician at Guwahati does not permit me to move for Silchar at present which is far distance and I am thus quite helpless in this respect at the present moment.

Sir, my husband who is a D'man Gr.I working in G.O.D.,
CPWD, Guriyabati-21 is also a patient since he was suffering while
he was at Dhalda and still under treatment at Guwahati. If I
leave for Silchar it would be more problematic to look after
him at Guwahati. Sir, one of my sons is still school going and
I have to look after him at Guwahati.

Sir, it is learnt that, some posts are lying vacant under ACC-I/ACC-II, GCD, Ghy., Project Divn. Ho. II, Borjhar, Guwahati. It is requested, that when our C.A. merit quota has been implemented, sumptuous

It is requested that when our Cadre Review has already been implemented simultaneously with promotional posting under merit quota and I being a lady candidate in the promotional list my case may kindly brought to review for consideration sympathetically under my above circumstances on humanitarian ground. For a lady under my such ailing condition it would be very difficult some to serve in such a long distant place being away from home and family along. Hence, it is requested that when some male candidates are being posted against the vacancies at Guwahati I may kindly be considered for posting at Guwahati being a lady candidate in the promotional list, so that, I am able to serve the Deptt. peacefully being with my family and oblige.

Thanking you,

Yours faithfully,

(Smt. Chandrakala Dutta)
U.D.O.,
Assam Central Circle-I
OPWD, Bamuniwaidan,
Guwahati-781 001

Want to count to p/

(16)

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(42)

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July 60 1970

1. The Chief Commissioner, Ordn, Shillong-3.
2. The Superintending Engineer, ACC-I, CPWD, Guwahati-21.
3. The Superintending Engineer, ACC-II, CPWD, R. P. Barua Road, Guwahati-5.
4. The General Secretary, CPWD Staff Association Calcutta. He is requested to kindly pursue the matter with GM (Coord), Cal. for consideration of my promotion for posting at Guwahati.
5. The Zonal Secretary, CPWD Staff Association, Guwahati-21 for information and further necessary action.
6. The General Secy., CPWD EDSA, CPWD, Calcutta-20.

(P) Parichittagabha (P)
S.M.T. ORANDRAKALAMUTTA

(17)

ANNEXURE-N

43

53

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No.9(55)/SE(C)EZ/97, Cal./1530

Dated :- 03/07/97

OFFICE ORDER

Promotion order of the following UDCs to the post of Head Clerk issued vide this office No.9(55)/97/SE(C)EZ/Cal./436 dt.5.6.97 is hereby cancelled due to refusal/conditional acceptance/non-receipt of intimation within stipulated period.

1. Shri P.Bhadoi	2. Shri H.K.Mondal	3. Shri Samir Chowdhury
4. Shri K.Mullick	5. Shri Lalji.	
6. Shri B.Murmu.	7. Mrs.C.K.Dutta	8. Shri Dinkar Mishra.

Consequent on the above cancellation the undermentioned UDCs are hereby promoted as Head Clerk on purely temporary basis in the in the scale of Rs.1400-40-1800-EB-50-2300/- from the date of assuming charges of higher posts. On promotion they shall be on probation for a period of 2(two) years.

1. S.S.Sinha	2. Shri S.K.Padhan.	3. Shri B.Ram(5/)
4. Shri S.K.Chatterjee	5. Shri G.S.Mondal(5/)	6. Shri Balaswar Roy(5/)

The promoted UDCs will have to intimate their acceptance/refusal within 15 days from the date of issue of this order. The controlling officer is hereby requested to obtain written consent towards acceptance/refusal from the promoted UDCs and communicated the same to this/within the stipulated date.

No conditional acceptance of promotion will be entertained. In case no intimation regarding acceptance/refusal of the above promotion is received from the promoted persons within the stipulated date then the promotion is liable to be cancelled without further reference.

The controlling officer is also requested that if any vigilance/disciplinary case is pending or contemplated against promotees. The fact may be communicated to this office for further action.

The officials who accept the promotion/posting unconditional may please be relieved immediately without waiting for substitute as per direction of higher authorities.

Consequent on the above promotion, the following transfer/posting is hereby ordered with immediate effect in the interest of Public Service.

contd., 2

G42

28.7.97

ccd Gazette
R
28/7/97

Sl. No.	Name	From	To	Remarks
** 1.	Shri. S. S. Sinha	CED-II/Cal.	BCD-III/Ehuba neswar.	Ex. Vacancy.
** 2.	" S. K. Pradhan	GCD/Gangtok	SCD/Siliguri	-do-
** 3.	" R. Ram	PCED/Patna	RCED/Ranchi	-do-
** 4.	" S. K. Chatterjee	CCEC-II/Cal.	JCD/Jalpaiguri	-do-
** 5.	" G. S. Mondal	DCD/Dhenbed	DCD/Dinhata	-do-
** 6.	" Baleswar Roy	BFR/Cal.	TCD/Tejpur	-do-

Promotion order of SL.1 to 5 should be made effective after receipt of vigilance clearance certificate from the CPWD, New Delhi by the controlling officers.

(R.K.GHOSH)
SUPERINTENDING ENGINEER,
COORDINATION CIRCLE(EZ),
C.P.W.D., CALCUTTA 42

Copy to:- 57/19197

1. The Director General of Works, CPWD, Nirman Bhawan, New Delhi.

2. The Chief Engineer (Ex) (Civil & Elect.), under region 'B'.

3. All Suptdg. Engineer, Suptdg. Surveyor of Works, Ex. Engineers in under region 'B'.

4. The General Secretary, CPWD Staff Assn., Calcutta.

5. The Regional Secretary, CPWD Non-Cazetted office Staff Assn., Calcutta.

6. Person Concerned under Regd. with A.D.

(R.K.GHOSH)
SUPERINTENDING ENGINEER (COORD.)

2/19197

candidates. No interview should be held unless it has been specifically provided for in the Recruitment Rules for the post.

Selection Method

Where promotions are to be made by selection method as prescribed in the Recruitment Rules, the DPC shall for the purpose of determining the number of officers, who will be considered from out of those eligible officers in the feeder grade, restrict the field of choice as under with reference to the number of clear regular vacancies proposed to be filled in the year:

No. of vacancies No. of officers to be considered

1	5
2	8
3	10
4	10+ twice the number of vacancies in excess of three vacancies i.e. $x = 2x + 4$ where x is number of vacancies effective from 1-11-90.

However, in respect of SC/ST, the field of choice will be five times the number of vacancies.

While merit has to be recognised and rewarded advancement in an officer's career should not be regarded as a matter of course but should be earned by dint of hard work, good conduct and result oriented performance as reflected in the annual confidential reports and based on strict and rigorous selection process. There is misconception about 'Average performance'. While Average may not be taken as adverse remark in respect of an officer, at the same time it cannot be regarded as complimentary to the officer. It is only performance that is above average and performance that is really noteworthy which should entitle an officer to recognition and suitable reward in the matter of promotion.

CRs are the basic inputs on the basis of which assessment is to be made by each DPC. The evalua-

tion of CRs should be fair, just and non-discriminatory. Hence:

(i) DPC should consider CRs for equal number of years in respect of all officers concerned for promotion.

(ii) The DPC should assess the suitability of the officers for promotion on the basis of their service records and with particular reference to the CRs for 5 preceding years. However, in cases where the required qualifying service is more than 5 years, the DPC should see the records with particular reference to the CRs for the year equal to qualifying service.

(iii) While holding DPC during a year, the crucial dates for determining the eligibility of officers for promotions would be prescribed as under:

(a) 1st July of the year in cases where ACRs are written calendar yearwise.

(b) 1st October of the year where ACRs are written financial yearwise.

The crucial dates indicated above would be applicable to only such services and posts for which statutory Rules do not prescribe a crucial date.

A note that when juniors who have completed the eligibility period are considered for promotion their seniors would also be considered irrespective of whether they have completed the probation period, should be indicated in the Recruitment Rules in order to ensure that seniors who might have joined later due to various reasons are not overlooked for promotion.

(iv) Where one or more CRs have not been written for any reasons during the relevant period, the DPC should consider the CRs of the years preceding the period in question and if in any case, these are not available, the DPC should take the number of CRs of the lower grade into account. If this is also not possible all the available CRs should be taken into account.

The post of ADG is common for Civil and Electrical.

- (b) Additional Director General: Chief Engineers, Civil/Chief Engineer (Elect.) with three years regular service in the grade.
- (c) Chief Engineer: 17 years regular service in Class I out of which 4 years regular service should be in the grade of Superintending Engineer or 8 years regular service as S.E. (including service in the non-Functional Selection Grade).
- (d) Superintending Engineer (Selection Grade).

No member of the service shall be eligible for appointment to the selection grade until he has entered the fourteenth year of service on first July of the year calculated from the year following the year of examination on the basis of which the member was recruited.

- (e) Superintending Engineer: Executive Engineer with 7 years regular service in the grade.
- (f) Executive Engineer
 - (1) Assistant Executive Engineer with 5 years regular service in the grade; and
 - (2) Permanent graduate Assistant Engineers with 8 years regular service in the grade and permanent diploma holders Assistant Engineers with outstanding records and ability and 10 years service in the grade.

(g) Assistant Engineers

- (1) 50% of vacancies in the grade are filled up by promotion by selection from amongst permanent Junior Engineers.
- (2) 50% of vacancies in the grade of AEs are filled up by Limited Departmental Competitive Examination conducted by U.P.S.C. Junior Engineers with four years regular service are eligible to appear in the Examination.

Note: Direct recruitment in the grade of Asstt. Engineer has been suspended w.e.f. 1-4-1972.

Posts of Assistant Architects are filled up by direct recruitment as well as by promotion as detailed in paragraph 10 of Section 2 in this Chapter. Promotion is made from the following categories in order of preference given below:—

- (i) Chief Architectural Assistant;
- (ii) Architectural Assistant (Selection Grade); and

(iii) Architectural Assistant.

The eligibility criteria is 5 years regular service in any one or more the above grades.

Exhibit VII

Technical Officer

These are filled 100% by promotion from amongst the following categories of staff in order of preference:—

- (a) Senior Assistant (Arch. Department).
- (b) Assistant (Architect Department) (S.G.).
- (c) Assistant (Architect Department).

Note: The Recruitment Rules for the posts of Assistant Architect/Technical Officers are under revision.

Horticulture Grade

The eligibility criteria for Group A Services are as under:—

Director of Horticulture/Additional Director of Horticulture: With five years of service rendered after appointment thereto on a regular basis from DD (Hort.).

Dy. Director of Horticulture: Assistant Director of Horticulture having degree in Agriculture or Botany with Horticulture as a special subject with five years regular service in the grade.

66-2/3 per cent of the vacancies of Assistant Director of Horticulture are filled up by promotion from amongst the Sectional Officers (Horticulture) with the following service:—

- (a) Graduate Sectional Officers (Horticulture) with a minimum of 8 years regular service in the grade; and
- (b) Non-graduate Sectional Officers (Horticulture) with 10 years regular service in the grade.

Ministerial establishment in subordinate offices

The eligibility criteria for promotion to supervisory posts mentioned below are as under:—

- (a) Superintendents: Head Clerks/Senior grade Stenographers having 5 years regular service in the grade (80% case for Head Clerks and 20% for Senior Grade Stenographers).

(b) Head Clerk: Upper Division Clerks having 5 years regular service in the grade (50% through regular service in the grade 50% on the basis of Seniority-cum-fitness).

The vacancies of Upper Division Clerks are filled up by promotion as follows:—

- (a) 37½% of the vacancies from amongst permanent and quasi permanent Lower Division Clerks on the basis of seniority subject to rejection of the unfit;
- (b) 50 per cent of the vacancies on the basis of seniority from amongst categories at a above subject to their qualifying in a departmental test; and
- (c) 12½ per cent of the vacancies by competitive examination limited to LDC's in the departmental with 3 years regular service in the grade and Telephone Operators of the Central Office of the C.P.W.D.

For details of the examination please see paragraph 33—39 of Section 4 in this Chapter.

The vacancies of Lower Division Clerk are filled up:—

- (i) 70% direct recruitment through open competitive examination, conducted by the Staff Selection Commission.
- (ii) 5% by promotion from amongst educationally qualified Group D Staff on the basis of a qualifying examination.
- (iii) 5% by seniority-cum-fitness from amongst educationally qualified Group D Staff.
- (iv) 20% by induction of LDC belonging to central sectt. clerical service any service/office under Central Govt. failing which by direct Recit.

For the post of Cashier, permanent and quasi-permanent Lower Division Clerks are eligible to be considered.

Engineering Drawing Establishment

Appointments to the post of Chief Estimator are made by selection from amongst Draughtsmen Grade-I with at least 5 years' service in the grade rendered after appointment thereto on a regular basis.

For promotion to the grade of Draughtsman Grade I, permanent and quasi-permanent Draughts-

men Grade II with 4 years' regular service in the grade are eligible for consideration. Promotion to the grade of Draughtsman Grade II is made from Grade III Draughtsmen with 5 years' regular service in the grade.

Ferro Printers with 8 years' regular service in the grade can be considered for promotion to the grade of Draughtsmen Grade III against 5% quota subject to passing of a Departmental qualifying test.

Short-term Promotions

Short-term vacancies of more than one month's duration, consequent on an officer's proceeding on leave, or on transfer, should be notified:

- (i) to the Director General of Works in respect of vacancies in the posts in Group B and C for which he is the appointing authority and
- (ii) to the Superintending Engineers (Coordination) concerned of the Region.

In case it is not possible to fill up such vacancies by promotion the Director General of Works or the Superintending Engineer (Coord.), as the case may be, may order the senior-most person in the concerned Circle or Division to hold current charge of the routine duties of the vacant post pending posting of a regular incumbent.

Fixation of Pay on Promotion

Fixation of pay on promotion is done under the normal rules' viz., FR. 22, FR. 22-B, and FR. 22-C, depending upon the category and the conditions of appointment. However, these rules do not apply in the case of Assistant Executive Engineers in the Junior Time Scale of Group 'A' promoted to the Senior Time Scale of Group 'A'. In their case, fixation of pay on promotion is done in accordance with the Concordance Table. While regulating the pay of such officers on the promotion, it should be ensured that their promotion is on regular basis.

(While regulating the pay of any Government Servant under FR. 27, approval of the authority competent to create the post in that grade is required).

Various posts in the Headquarters carry special pay which has been recently revised as a result of 4th pay commission.

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Provisional Seniority List of UDC in Region "B" as on 01/07/2000

SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Deemed DO	Office
1)	H.K. Mondal	SC	27/04/55	24/05/65	05/11/76	01/09/82	18/10/76	DCD, Dhanbad
2)	Samir Chowdhury	UR	01/10/51	04/12/71	08/12/77	01/08/84	14/10/77	SE(P), EZ-I, Cal
3)	Lalzi	ST	31/12/47	06/08/66	20/11/78	01/08/84	20/03/78	DCD, Dhanbad
4)	G.S. Mondal	SC	22/01/43	23/05/63	29/07/81	01/01/71	28/04/81	DCD, Dhanbad
5)	S.K. Pradhan	UR	14/04/41	22/04/61	16/12/81		16/12/81	GCD, Gangtok
6)	R.S. Singh	ST	12/01/46	12/08/66	04/07/83	01/07/75	20/05/82	CCD-IV, Cal
7)	Bipradas Banerjee	UR	05/09/43	10/04/62	10/06/82	01/03/77	10/06/82	BFRC, Cal
8)	B. Paswan	SC	01/11/44	07/12/64	19/07/82		19/07/82	RCED, Ranchi
9)	Dinakar Misra	UR	21/01/43	30/04/62	10/10/82		19/07/82	PCC, Patna
10)	S.M. Das	SC	28/12/45	16/08/65	21/10/82	01/03/77	19/07/82	CCEC-I, Cal
11)	G.G. Ghosh	U/R	18/01/44	11/02/63	19/07/82	01/07/80	19/07/82	B'Bhawan P. Divn(EI), Cal
12)	Mansoor Ahmed	U/R	13/01/45	23/02/63	19/07/82		19/07/82	PCD-I, Patna
13)	N.N. Podder [Durgapur]	U/R	21/10/43	18/03/63	19/07/82	01/07/80	19/07/82	CCD-VI, Cal
14)	Sakal Deo Prasad	U/R	11/01/43	27/03/63	19/07/82		19/07/82	PCD-II, Patna
15)	P.K. Mazumder	U/R	01/02/43	05/04/63	19/07/82		19/07/82	AAWD, Guwahati
16)	Rama Prasad	SC	03/04/44	06/10/61	19/07/82	01/03/77	19/07/82	PCD-II, Patna
17)	B.N. Bagchi	U/R	19/03/43	08/04/63	06/07/82	01/07/80	06/09/82	CCED-II, Cal
18)	Shyamapad Mondal	U/R	07/03/45	13/05/63	06/09/82	01/07/80	06/09/82	DCD, Dhanbad
19)	Sukumar Adhikari	U/R	04/12/45	22/05/63	14/07/95	01/07/66	06/09/82	SCC-I, Siliguri
20)	Anil Krishna Roy	SC	01/03/45	21/12/65	20/12/82	01/07/80	06/09/82	CCC-II, Cal
21)	Jatadhari Ram	U/R	03/02/44	04/04/63	13/12/82	01/07/80	13/12/82	NLD, Cal
22)	A.K. Das	SC	05/08/43	05/01/66	13/12/82	01/07/80	13/12/82	CCED-IV, Cal
23)	Somnath Lahiri	UR	05/01/43	20/08/63	13/12/82	01/09/82	13/12/82	CCEC-II, Cal
24)	Anil Kr. Das	UR	04/01/43	04/09/63	13/12/82	01/09/82	13/12/82	TCD, Agartala
25)	P.K. Roychowdhury	UR	07/03/56	12/09/77	13/12/82	01/04/88	13/12/82	CCC-III, Cal
26)	S.N. Prasad	UR	02/02/45	25/06/63	21/10/83	01/07/80	01/09/83	PCD-I, Patna
27)	S.R. Chakraborty	UR	01/11/41	07/02/62	24/02/84	01/03/77	24/02/84	AAWD, Guwahati

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SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Deemed DOSrty	Office
28)	R. P. Singh	UR	29/09/41	22/09/62	24/02/84		24/02/84	PCED, Patna
29)	L.R. Karmokar	SC	23/08/42	27/01/62	22/04/85	01/08/68	01/01/85	CCEC-I, Cal
30)	A.K. Chakraborty	UR	05/01/41	26/10/60	01/01/85	01/01/75	01/01/85	KCD-I, K'Nagar
31)	K.L. Mukherjee	UR	31/12/40	17/07/61	30/01/85	01/01/75	01/01/85	SE, Coord(ER), Cal
32)	A.K. Dey	UR	02/11/41	01/01/62			01/01/85	CCD-V, Cal
33)	Amalendu Dutta	UR	23/01/42	23/05/62	01/01/85	01/03/77	01/01/85	CCED-I, Cal
34)	Leela Gupta	UR	28/06/42	12/11/62	01/01/85	01/03/77	01/01/85	CCC-II, Cal
35)	Raj Narayan Singh	UR	23/08/55	29/01/79	14/03/85	01/04/88	01/01/85	CCD-III, Cal
36)	Mira Dasgupta	UR	11/02/42	22/05/61	26/03/85	01/01/75	23/03/85	CCC-III, Cal
37)	T.K. Das	UR	03/07/42	05/07/61	24/03/86		24/03/85	CCD-V, Cal
38)	Raghu Nandan Singh	UR	03/03/43	01/02/63	04/11/86	01/03/77	27/05/85	PCD-I, Patna
39)	D.N. Sinha	UR	15/06/44	15/04/63	02/09/86		02/09/86	RCD, Ranchi
40)	H.K. Kaiborta	UR	01/12/43	06/03/66	02/09/86		02/09/86	GCEDII, Guwahati
41)	M.L. Ansvari	UR	06/07/43	06/05/63	02/09/86	01/07/80	02/09/86	PCED, Patna
42)	S.S. Mondal	SC	01/02/41	28/09/65	06/04/88	01/07/80	06/04/88	SE, Coord(ER), Cal
43)	R.C. Naskar	SC	17/04/43	26/11/65	06/04/88	01/07/80	06/04/88	CCEC-II, Cal
44)	Usha Dey	SC	31/12/44	20/08/63	06/04/88	01/01/75	06/04/88	CCC-I, Cal
45)	S.R. Mridha	SC	05/03/41	05/02/65	06/04/88		06/04/88	SE, Coord(ER), Cal
46)	Swarupananda Das	SC	15/12/40	05/03/64	06/04/88		06/04/88	CCD-V, Cal
47)	G. Dutta Gupta	UR	26/02/41	19/12/62	06/04/88	01/03/77	06/04/88	CCED-III, Cal
48)	Anjan Das	SC	19/11/56	29/10/82	20/04/88	01/04/88	06/04/88	AAWD, Guwahati
49)	Dilip Ch. Saikia	ST	01/09/54		25/04/88		06/04/88	GCED-II, Guwahati
50)	D.P. Guha	UR	01/11/54	20/06/80	15/04/88	01/04/88	06/04/88	ACC-I, Guwahati
51)	D.C. Paul	UR	29/12/56	13/03/78	11/07/88	01/04/88	06/04/88	GCD, Guwahati
52)	Damodar Prasad	UR	15/11/44	16/01/63	06/04/88	01/03/77	06/04/88	PCD-I, Patna
53)	S.K. Sengupta	UR	06/03/43	25/03/63	13/02/89	01/07/80	25/01/89	SCD(EZ), Siliguri
54)	Narindra Nazari	ST	01/07/52	22/10/82	25/01/89	01/04/88	25/01/89	GCED-I, Guwahati
55)	D.L. Giri	ST	20/06/42	26/11/63	27/01/90		06/12/89	SCD(EZ-I), Siliguri

SINo	Name	Category	DOB	DOEinCPWD	DOEinGrade	DOCONT	Received Date	Office
56)	Anadi Kumar Roy	UR	07/01/41	20/05/63	11/05/90	01/07/80	06/12/89	KCD-I, K'Nagar
57)	T.A. Mallick	UR	08/07/45	16/09/63	29/01/90		06/12/89	CCEC-I, Cal
58)	T.R. Rai	UR	15/09/45	12/03/64	10/04/90		06/12/89	GCD, Gangtok
59)	L.G. Singh	SC	01/03/44	16/05/66	12/12/89	01/09/82	06/12/89	MCD-I, Imphal ✓
60)	M.K. Roy	UR	20/04/57	23/01/79	11/04/90	01/04/83	06/12/89	BCD-I, Bhubaneswar
61)	Mira Bakshi	UR	02/12/44	06/04/64	24/01/90	01/09/82	06/12/89	CCC-III, Cal
62)	Z. Kuzur	ST	07/02/55	24/03/80	29/12/89	01/09/82	06/12/89	BCD-I, Bhubaneswar
63)	Mohan Prasad	UR	20/01/45	20/05/64	28/02/90	01/09/82	06/12/89	CCC-I, Cal
64)	J.K. Roy	UR	01/01/54	17/12/79	23/04/90		06/12/89	SE, Coord(ER), Cal
65)	M.R. Ghatak	UR	22/11/43	23/11/64	23/04/90		06/12/89	CCD-III, Cal
66)	S. Gogoi	UR	01/10/44	26/03/65	06/12/89		06/12/89	GCEDII, Guwahati ✗
67)	K.K. Das	UR	08/01/45	09/07/65	29/01/90	01/09/82	06/12/89	SE, Coord(ER), Cal
68)	K.C. Pal	UR	30/06/44	13/08/65	29/01/90	01/09/82	06/12/89	SE, Coord(ER), Cal
69)	D.N. Basu	UR	04/10/43	28/11/63	21/12/89		21/12/89	CCEC-I, Cal
70)	M.K. Acharya	UR	15/10/44	01/11/64	29/01/90	01/09/82	21/12/89	CCD-VII, Cal
71)	D.D. Das	SC	15/10/44	01/01/46	15/01/90		21/12/89	AAWD, Guwahati ✓
72)	Amit Kr. Ghosh	UR	01/02/45	28/08/65	10/05/90		21/12/89	CCD-IV, Cal
73)	K.N. Sardar	SC	05/01/44	20/10/66		01/09/82	21/12/89	CCD-II, Cal
74)	R. Bhattacherjee	UR	01/03/46	01/04/66	16/03/90	01/09/82	21/12/89	SE(P), EZ-I, Cal
75)	J.N. Ball	SC	02/02/46	25/07/67	09/04/90	01/09/82	21/12/89	NLD, Cal
76)	Sukumar Chakrabaorty	UR	02/01/47	26/08/66	22/12/89	01/09/82	21/12/89	CCC-II, Cal
77)	S.K. Mukherjee	UR	12/11/46	25/10/66		01/09/82	01/01/90	SE(P), EZ-I, Cal
78)	T.K. Roy	UR	20/07/46	25/05/67	13/03/90	01/04/88	01/01/90	BLMD, Balurghat
79)	Bakul Ghosh	UR	31/07/47	01/11/66	02/03/90	01/09/82	11/01/90	CCD-II, Cal
80)	T.K. Chatterjee	UR	05/01/47	12/07/67	12/02/90	01/09/82	11/01/90	NLD, Cal
81)	Kusha Ram Das	SC	01/04/48	11/05/68	11/05/90	01/09/82	11/01/90	AAWD, Guwahati ✓
82)	T.P. Bhattacherjee	UR	12/07/43	08/03/63	30/05/90	01/12/82	25/01/90	CCC-III, Cal
83)	S.C. Saha	UR	24/05/47	24/07/67	18/05/90	01/08/84	25/01/90	CCD-VI, Cal

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SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Deemed DOE	Office
84)	R.P. Saha	UR	14/10/48	25/07/67			25/01/90	SE, TLQA, Cal
85)	L.C. Soren	ST	01/01/53	31/05/80	19/04/90	01/04/88	20/03/90	CCC-III, Cal
86)	Anju Rani Das	SC	16/01/51	27/09/68	14/02/92	01/08/84	20/03/90	CCED-IV, Cal
87)	K. K. Chakraborty	UR	01/09/49	29/07/68	05/03/90		06/04/90	GCEC, Guwahati ✓
88)	S.C. Soren	ST	22/11/57	31/03/80	28/08/90	01/04/88	06/04/90	CCED-III, Cal
89)	Monohar Soren	ST	18/07/56	09/04/80	07/05/90	01/09/82	06/04/90	BCED, Bhubaneswar
90)	D.K. Sengupta	UR	31/05/48	03/08/68	22/05/90		04/05/90	GCD, Guwahati ✗
91)	Padma Jana	SC	11/01/47	21/01/69	15/10/90	01/08/84	04/05/90	BCD-I, Bhubaneswar
92)	E. Nongrum	ST	26/12/54	13/06/80	18/05/90	01/09/82	04/05/90	MCD, Shillong ✓
93)	K. P. Mondal	SC	16/08/48	07/01/72	01/10/86	25/07/74	01/11/90	CCD-I, Cal
94)	Lal Pawlian Tular	ST	01/03/62	27/07/82	01/01/91		01/01/91	MCD-II, Imphal ✓
95)	A. Mohanty	UR	07/06/64	19/08/85	22/10/91	01/04/88	01/01/91	BCED, Bhubaneswar
96)	Joseph Southem	ST	19/07/60	19/10/82	19/10/92	01/04/88	01/01/91	SE(P), NEZ, Shillong ✓
97)	B.K. Prasad	UR	21/01/44	04/08/64	22/04/91	01/09/82	01/01/91	BCD-I, Bhubaneswar
98)	K. L.P. Sawian	ST	13/12/59	22/10/82	14/01/91	01/04/88	01/01/91	MCD, Shillong ✓
99)	S.K. Mondal	UR	06/08/60	16/12/85	11/04/91	01/04/88	01/01/91	CCC-I, Cal
100)	R.N. Pal	UR	18/05/47	22/09/65	18/03/91	01/09/82	01/01/91	CCED-VI, Cal
101)	P. Niller	ST	20/12/59	31/07/82	28/02/91	01/04/88	01/01/91	SE(P), NEZ, Shillong ✓
102)	J.C. Mondal	UR	01/07/49	16/08/66	29/05/92	01/09/82	13/02/91	Guwahati P.D-II, Ghy. ✗
103)	U.C. Talukdar	SC	01/09/43	16/08/69		01/04/88	13/02/91	AAWD, Guwahati ✓
104)	S.N. Dutta	UR	16/08/45	31/07/67	10/06/91	01/04/88	13/02/91	CED-VI, Cal
105)	Sambhu Prasad	UR	10/10/44	11/06/63			10/04/91	PCC, Patna
106)	Chandra Kala Dutta	SC	03/06/50	17/02/69	08/08/91		10/04/91	GCD, Guwahati
107)	Sadhana Roy	UR	04/01/42	10/06/68	10/07/91	01/04/88	10/04/91	CCED-V, Cal
108)	P.C. Sarkar	SC	10/04/49	02/09/72	08/07/91	01/04/88	10/04/91	CCEC-I, Cal
109)	Radhey Devi	UR	13/03/48	17/07/68	22/04/91	10/05/72	10/04/91	MCD-I, Imphal ✓
110)	Nomita Dasgupta	UR	13/03/51	25/11/69	10/07/91	01/04/88	10/04/91	CCED-V, Cal
111)	B.C. Biswas	UR	01/05/51	23/02/70	14/06/91		10/04/91	CCED-II, Cal

SINO	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOC ON F	Received Date	Office
112)	B.P. Mukherjee	UR	01/05/49	16/03/70	05/06/91	01/04/88	10/04/91	CCD-VII, Cal
113)	S.K. Ghosh	UR	13/09/48	12/07/71	14/04/91	01/04/88	10/04/91	CCC-I, Cal
114)	Sandhya Sardar	SC	02/05/55	05/07/77	30/09/92	01/07/85	21/06/91	GCEC, Guwahati
115)	Md. M. Alam	UR	02/04/45	07/09/73	01/11/91		21/06/91	RCD, Ranchi
116)	R.K. Bhadra	UR	26/11/55	25/01/74	14/10/91	01/04/88	17/09/91	CCD-IV, Cal
117)	R.L. Roy	UR	20/12/52	07/11/77	18/11/91	01/04/88	17/09/91	CCED-II, Cal
118)	C. K. Samanta	UR	19/11/46	17/04/68	21/12/91	01/06/78	01/11/90	CCD-I, Cal
119)	R.R. Routh	UR	06/04/43	08/01/63	07/02/92	01/03/77	13/01/92	RCD, Ranchi
120)	S.D. Bhattacherjee	UR	07/09/41	06/03/63	20/01/92		13/01/92	PCD-I, Patna
121)	D.K. Dasgupta	UR	14/01/45	06/04/63	31/01/92		13/01/92	DCD, Dhanbad
122)	Kartick Prasad	ST	15/10/57	05/04/80	03/08/92		13/01/92	CCD-VIII, Cal
123)	R.K. Biswas	SC	07/07/58	26/04/79	29/01/92	26/04/82	13/01/92	CCD-VII, Cal
124)	G.N. Saikia	ST	24/03/53	29/09/91	05/06/92		13/01/92	AAWD, Guwahati
125)	P.K. Rabha	UR	17/06/59	16/11/82	11/05/92		13/01/92	GCD, Guwahati
126)	S. Mazumdar	UR	14/01/59	03/02/84	22/01/92		13/01/92	CCEC-II, Cal
127)	Gouri Rani Ghosh	UR	14/12/57	23/04/87	02/03/92	07/12/79	13/01/92	CCED-III, Cal
128)	P.K. Dev Barma	ST	01/01/42	18/08/61	18/03/93	01/08/68	13/01/92	TCD, Agartala
129)	M.K. Paul	UR	11/11/44	18/05/87	19/05/92		13/01/92	CCD-V, Cal
130)	Ashis Kr. Nath	UR	01/01/60	16/08/85	02/03/92	07/02/92	13/01/92	CCD-III, Cal
131)	S. Bardoloi	UR	01/12/49	02/08/68	08/05/92		20/03/92	GCD, Guwahati
132)	Swapan Bhattacherjee	UR	02/10/47	13/08/68	16/04/92		20/03/92	ACC-I, Guwahati
133)	R.C. Das	UR	01/02/50	19/08/68	29/05/92		20/03/92	GCED-II, Guwahati
134)	Gita Rani Dutta	UR	01/04/47	22/08/68	06/04/92	01/04/88	20/03/92	BFRC, Cal
135)	Niyati Ghatak	UR	29/08/49	11/07/69	10/04/92	01/04/88	20/03/92	GCED-I, Guwahati
136)	S.K. Mitra	UR	25/03/43	06/09/71	10/08/92		20/03/92	SCC(EZ-I), Siliguri
137)	R. Roy Yadav	UR	03/01/42	03/03/73	06/03/92	05/05/92	20/03/92	PCED, Patna
138)	S.K. Misra	UR	03/10/57	16/01/74	11/05/92	01/04/83	20/03/92	BCD-I, Bhubaneswar
139)	H.N. Sharma	UR	12/09/49	14/08/68	24/04/92		20/03/92	AAWD, Guwahati

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SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Deemed DOS	State
140	R.C. Verma	UR	03/01/53	10/09/79	07/12/92		21/09/92	DCD, Dhanbad
141	B.N. Bera	UR	10/03/53	13/09/73	11/11/92	13/09/76	21/09/92	BCD-II, Bhubaneswar
142	P.K. Biswas	UR	10/09/45	31/01/74	08/03/93	01/04/88	21/09/92	BCD-I, Bhubaneswar
143	G. Murtaza	UR	02/08/54	30/01/74	12/04/93		21/09/92	CCD-III, Cal
144	S.R. Goswami	UR	01/04/45	14/04/76	20/11/92		21/09/92	CCC-III, Cal
145	R.K. Das	UR	15/11/53	08/06/76	14/12/92	01/04/88	21/09/92	CCED-II, Cal
146	S.K. Mukherjee	UR	28/09/52	21/09/76	16/11/92		21/09/92	CCD-III, Cal
147	H.P. Singh	UR	11/06/54	22/07/77	14/12/92		21/09/92	CCED-II, Cal
148	A.R. De Sarkar	UR	10/10/54	19/08/77	16/11/92		21/09/92	CCD-VIII, Cal
149	N.B. Mazumder	UR	16/11/48	23/11/77	17/12/92		21/09/92	CCEC-II, Cal
150	P.K. Mizar	SC	11/12/40	14/12/61	12/01/94	01/08/88	07/07/93	GCD, Gangtok
151	D.P. Chatterjee	UR	18/01/42	17/03/62	01/12/93	01/03/77	07/07/93	CCD-IV, Cal
152	S.K. Basak	UR	05/02/41	16/05/63	12/07/93	01/07/80	07/07/93	CCD-II, Cal
153	G. Mazumdar	UR	07/02/45	12/06/63	14/07/93	01/07/80	07/07/93	CCD-IV, Cal
154	Triloki	SC	30/07/41	04/03/66	14/09/93	01/07/80	07/07/93	B'Bhawan P. Divn.(El), Cal
155	Madhuri Das	UR	14/02/43	01/07/63	05/11/93	01/09/82	07/07/93	CCD-IV, Cal
156	S.P. Bhattacherjee	UR	23/08/43	21/08/63	30/07/93	01/09/82	07/09/93	CCD-I, Cal
157	Srinibas Chakraborty	UR	13/01/45	27/10/64	21/07/93	01/09/62	07/07/93	CCD-III, Cal
158	A. R. Bandyopadhyay	UR	12/02/45	17/11/64	14/07/93	01/09/82	07/07/93	CCD-II, Cal
159	Sabitri Biswas	UR	01/12/43	07/12/64	30/09/93	01/09/82	07/07/93	BCD, Barasat
160	Sunit Kr. Chatterjee	UR	11/04/46	08/08/66	03/08/93	01/09/82	07/07/93	CCD-I, Cal
161	Md. A. Hussain	UR	01/01/47	05/05/67	29/07/93	01/09/82	07/07/93	GCEC, Guwahati
162	R.S. Barua	ST	01/03/53	03/01/74	12/11/93	31/10/80	07/07/93	CCD-I, Cal
163	D. Gar Nayak	UR	22/11/55	15/06/81	18/12/93	01/04/88	07/07/93	BCD-I, Bhubaneswar
164	Bhajamana Panda	UR	10/11/57	29/07/85	30/10/93	01/04/88	07/07/93	BCD-I, Bhubaneswar
165	V. S. N. Murty	UR	24/07/61	29/07/85	30/10/93	01/04/88	07/07/93	BCD-I, Bhubaneswar
166	Santa Acharya	UR	11/02/58	07/04/87	10/08/93	07/07/89	07/07/93	CCC-II, Cal
167	Tapan Naskar	SC	10/07/64	03/12/90	01/11/93	12/06/91	07/07/93	CCD-IV, Cal

SlNo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Decreed by	Decreed Date
168	S.P. Sengupta	UR	15/04/45	27/11/70	19/04/94	01/04/88	14/12/93	BCD, Barasat
169	S.K. Chakraborty	UR	18/11/54	06/09/73	31/01/94	01/04/88	14/12/93	CCED-IV, Cal
170	M.C. Ghosh	UR	01/10/49	13/09/73	07/03/94		14/12/93	SCC(EZ-I), Siliguri
171	Biswanath Pine	UR	23/06/54	24/01/79	11/04/94	01/04/88	14/12/93	CCED-II, Cal
172	B.D. Chakraborty	UR	06/03/55	24/01/79	01/02/94	01/04/88	14/12/93	CCEC-II, Cal
173	Jogen Ch.Das	SC	01/12/49	09/03/79	04/03/94	01/04/88	14/12/93	GCD, Guwahati
174	Debashish Dutta	UR	23/04/58	16/04/79	07/03/94	01/04/88	14/12/93	SE(P), EI, EZ, Cal
175	L. Rajendra Singh	UR	01/03/47	16/05/66	20/12/93		14/12/93	MCD-II, Imphal
176	T.S. Tomar	UR	23/12/51	10/05/72	28/12/93	01/04/88	14/12/93	RCD, Ranchi
177	G.R. Pattanayak	UR	03/03/56	06/08/81	18/12/93	01/04/88	14/12/93	BCD-I, Bhubaneswar
178	M.K. Bhattacherjee	UR	30/10/52	23/09/81	30/08/94	01/04/88	14/12/93	SE(P), NEZ, Shilong
179	Ajit Das	UR	03/01/56	29/04/81	17/01/94	01/04/88	14/12/93	GCD, Guwahati
180	Bithika Basak	UR	12/12/47	21/11/77	30/03/94	01/04/88	07/03/94	CCD-VII, Cal
181	Nitai Halder	UR	05/02/53	23/11/77	05/04/94	01/04/88	07/03/94	CCD-II, Cal
182	Sunil Kumar Mondal	SC	17/01/54	25/11/77	22/08/94	01/04/88	07/03/94	GCD, Guwahati
183	Biswajit Ch. Dey	UR	19/12/59	27/02/78	04/07/94	01/04/88	07/03/94	CCD-V, Cal
184	Amalendu De	UR	04/04/55	18/01/79	25/04/94	01/04/88	07/03/94	CCD-IV, Cal
185	Ashok Kr. Banerjee	UR	12/10/57	27/01/79	21/04/94	01/04/88	07/03/94	CCD-I, Cal
186	Sabita Das	SC	07/07/54	21/04/79	25/04/94	01/04/88	07/03/94	CCED-V, Cal
187	Swapan Debnath	UR	20/09/53	31/07/79	18/04/94	01/04/88	07/03/94	NLD, Cal
188	Basudev Sil	UR	01/01/54	31/07/79	10/05/94	01/04/88	07/03/94	CCD-IV, Cal
189	Nitender Mohan De	UR	15/12/55	19/04/82	25/03/94	01/04/88	07/03/94	CBCD, Coochbehar
190	R.B. Paul	UR	11/04/43	04/05/62	30/06/95	01/03/77	06/01/95	MCD-II, Malda
191	R.P. Singh	UR	09/12/43	18/01/63	10/05/95	01/03/77	06/01/95	PCED, Patna
192	A.K. Chatterjee	UR	01/04/44	23/02/63	13/01/95	01/07/80	06/01/95	DCD, Dhanbad
193	N.P. Ghosh	UR	06/03/41	05/12/64	02/03/95	01/09/82	06/01/95	BFRC, Cal
194	Nita Mitra	UR	20/11/42	12/02/65	01/05/95	01/09/82	06/01/95	CCED-V, Cal
195	A.K. Mazumder	UR	29/05/48	21/09/65	23/05/95	01/09/82	06/01/95	RCD, Ranchi

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SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONT	Deemed DOSrty	Office
196)	A.K. Kar	UR	01/12/45	16/02/66	10/02/95	01/09/82	06/01/95	SE(P), IBBZ, Siliguri
197)	S.R. Das	SC	02/12/41	22/06/66	24/01/95	01/09/82	06/01/95	CCD-VIII, Cal
198)	Ganesh Ch. Das	UR	01/02/49			01/08/84	06/01/95	GCEC, Guwahati
199)	A.B. Roy	SC	08/01/53	07/06/71		01/08/84	06/01/95	CCD-I, Cal
200)	Pradip Kr. Das	SC	12/03/54	06/07/81	25/03/95	02/04/88	06/01/95	GCED-I, Guwahati
201)	Blandina Nongkingra	ST	12/06/67	24/11/88	17/10/95	01/04/91	06/01/95	SE(P), NEZ, Shilong
202)	Prabir Kr. Das	UR	10/02/60	06/03/89	06/03/95	06/03/91	05/01/95	CCD-VII, Cal
203)	Miss Nilbiya Marry Shakher	ST	28/02/63	26/07/84	13/01/95	26/07/91	05/01/95	MCD, Shilong
204)	Miss Kipnu Telien	ST	01/03/65	02/08/89	30/01/95		06/01/95	TMD, Tura
205)	Miss Lucky Khasnobish	ST	06/12/69	03/08/89	30/01/95		06/01/95	MCD-I, Imphal
206)	Somnath Adhikari	UR	08/12/64	14/12/90	16/05/95		06/01/95	ICD, Ishlampur
207)	Sandeep Kr. Nandi	UR	19/01/68	24/12/90	19/06/95		06/01/95	BCD, Barasat
208)	Slukhendu Saha	UR	01/11/57	07/10/91	03/05/95		06/01/95	B'Bhawan P. Divn(EI), Cal
209)	Rita Banerjee	UR	08/05/47	03/10/68	05/04/95	01/04/88	03/04/95	CCD-V, Cal
210)	A.K.Chakraborty	UR	15/01/44	20/01/69	30/10/95	01/04/88	03/04/95	CCEC-I, Cal
211)	P.K. Mazumder	UR	07/06/44	17/08/71	19/07/95		03/04/95	CCED-I, Cal
212)	M. M. Chakraborty	UR	03/10/42	10/11/71	06/04/95	01/04/88	03/04/95	CCD-I, Cal
213)	Gargi Lina Kar	UR	01/01/48	23/12/71	05/06/95	01/04/88	03/04/95	CCD-VIII, Cal
214)	R. K. Som	UR	24/03/54	04/02/72	12/10/95	01/04/88	03/04/95	SCED, Siliguri
215)	Manika Basak	UR	20/05/54	03/06/72	15/05/95	01/04/88	03/04/95	SCC-I, Siliguri
216)	Netai Ch. Das	SC	07/05/57	04/08/82	13/09/95	01/04/88	03/04/95	CCEC-II, Cal
217)	Swapan Kr. Chakraborty	UR	10/11/59	21/10/82	09/08/95	01/04/88	03/04/95	GCED-I, Guwahati
218)	Jagannath Paul	UR	03/12/60	05/11/82	15/12/95	01/04/88	03/04/95	SCED, Silchar
219)	Kanti Acharya	UR	02/11/64	10/04/85	05/07/95		03/04/95	CED-VI, Cal
220)	Sanjoy Kr. Karan	UR	08/02/59	13/09/85	05/06/95	01/04/88	03/04/95	CCD-V, Cal
221)	D. Debnath	UR	03/01/59	29/11/85	29/04/95	01/04/88	03/04/95	CCD-VI, Cal
222)	J. P. Sapui	UR	16/11/60	02/12/85	12/06/95	01/04/88	03/04/95	CED-VI, Cal
223)	Gurudas Das	SC	28/02/61	19/10/89	17/07/95	01/04/92	03/04/95	SCD, Silchar

S.No	Name	Category	DOB	DOB in CPWD	DOE in Grade	DOCONF	Deemed DOB	Office
224)	Dipak Mishra	SC	19/12/62	24/10/89	17/04/95	01/10/91	30/04/95	SCD, Silchar
225)	Amal Karnti Das	UR	31/10/61	28/10/83	25/05/95	01/10/91	16/05/95	SCD, Silchar
226)	Lakshiram Kachari	ST	01/07/64	18/09/89			16/07/96	CCED-I, Guwahati
227)	N. P. Mondal	SC	12/01/45	02/08/67		01/09/82	16/07/96	CCD-V, Cal
228)	Sundeswar Roy	UR		24/06/63	17/07/96	01/07/80	16/07/96	CCED-III, Cal
229)	Anjali Bala Mondal	SC	03/01/46	14/05/69	17/07/96	01/08/84	16/07/96	CCD-I, Cal
230)	Debi Rani Chatterjee	UR	31/12/44	21/09/65	24/07/96	01/09/82	16/07/96	CCD-I, Cal
231)	Jonaki Boro	ST	01/11/68	03/10/89	31/07/96	13/10/92	16/07/96	GCED-I, Guwahati
232)	A. K. Ghosh	UR	01/12/45	28/08/65	30/09/96	01/09/82	16/07/96	CCD-VI, Cal
233)	N. C. Kar	UR	04/03/45	14/10/66	22/07/96	01/09/82	16/07/96	NLD, Cal
234)	Dibyendu Chakraborty	UR	01/01/67	28/09/88	13/01/97		16/07/96	CBCC, Coochbehar
235)	Purnendu Mondal	SC	09/01/67	28/12/90	31/07/96		16/07/96	CCC-II, Cal
236)	A. K. Chowdhury	UR	28/10/60	14/10/91	10/12/96		16/07/96	BLCD, Balurghat
237)	Alok Kr. Dutta	UR	16/07/49	26/06/67	24/09/96	01/09/82	13/09/96	BFRC, Cal
238)	B. D. Ghoshal	UR	13/03/51	30/03/71	04/11/96	01/04/88	13/09/96	KCD-I, K'Nagar
239)	A. K. Chakraborty	UR	16/06/53	12/09/73	19/09/96		13/09/96	SE, Ccord(ER), Cal
240)	A. K. Roy	SC	18/12/56	24/12/79	11/03/97		13/09/96	CBCC-II, Coochbehar
241)	Sanjoy Biswas	SC	28/05/59	11/03/80	27/05/97		13/09/96	SMD, IBBR, Siliguri
242)	Asish Kr. Kundu	UR	06/03/56	24/08/81	07/11/96		13/09/96	MCC, Berhampur
243)	Bhaskar Roy	UR	02/12/61	12/10/81	07/10/96		13/09/96	CCC-II, Cal
244)	Ujjwal Bhattacharjee	UR	07/02/64	31/10/81	09/10/96		13/09/96	CCD-VI, Cal
245)	Pradip Kr. Das	SC	01/07/60	29/10/82	05/02/97	01/04/88	19/12/96	SCED, Silchar
246)	M. L. Adhikary	UR	18/01/48	14/11/77	01/04/97	01/04/88	24/02/97	MCMD, Berhampur
247)	D. P. Pradhan	UR	29/11/61	16/08/82	20/06/97		04/06/97	BCD-I, Bhubaneswar
248)	S. Hussain	UR	05/03/44	15/01/63			22/09/97	DCD, Dhanbad
249)	Krishna Dutta	UR	20/08/46	01/12/64	29/09/97	01/09/82	22/09/97	SE(P), EI, EZ, Cal
250)	S. C. Koyal	UR	11/10/45	07/10/65	31/10/97		22/09/97	DW(under ADG Cal)
251)	R. L. Samadar	UR	17/03/47	25/10/66	30/09/97		22/09/97	SE, TLQA, Cal

SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Deemed DOSry Office
252)	Maheswata Ghosh	UR	15/04/48	05/05/67	29/09/97	01/09/82	22/09/97 CCD-I, Cal
253)	Tripti Paul	UR	30/04/45	21/01/74	01/04/98		12/03/98 CCD-III, Cal
254)	D. Mukhopadhyay	UR	18/09/45	27/03/76	20/03/98		12/03/98 CCD-VIII, Cal
255)	R. B. Gupta	UR	19/12/44	04/01/63			12/03/98 PCC, Patna
256)	Sachindanand Rai		01/01/47	06/04/65			28/05/98 SE(P), EZ-II, Patna
257)	P. R. Anand		01/07/50	20/11/80		26/10/98	08/09/98 SE(P), IBBR, Siliguri
258)	C. K. Bhumia		08/10/66	20/12/90	08/10/98	20/12/92	08/09/98 SMD, IBBR, Siliguri
259)	D. Dutta		19/06/67	08/02/91			08/09/98 SCD(IBBZ), Siliguri
260)	G. Banerjee		12/11/53	09/08/79			08/09/98 KCMD, K'Nagar
261)	Alauddin Ansari		09/01/43	12/03/63	12/10/98	01/07/80	23/02/98 CE(EZ-II), Patna
262)	N. K. Ambasta		28/02/44	01/05/63	31/03/98	01/07/80	23/02/98 PCD-II, Patna
263)	Sambunath Prasad		10/01/44	11/06/63			23/02/98 PCD-II, Patna
264)	I. B. Misra		08/03/43	24/10/63			23/02/98 PCEC, Patna
265)	K. R. Das		27/02/61	29/09/83	28/01/99	29/09/85	29/10/98 AMD, Agartala
266)	S. K. Chatterjee		01/01/47	30/08/67	17/05/99	01/08/84	29/10/98 MCD-I, Malda
267)	Subhash Bhattacharjee		30/01/60	23/09/81			29/10/98 SMD, Silchar
268)	G. C. Paul		23/05/59	19/10/83	02/12/98	19/10/86	29/10/98 SCD(EZ-I), Siliguri
269)	Tapas Bose		07/10/58	20/10/83			12/02/99 ICD, Islampur
270)	Biplab Kr. Ghosh		07/09/58	25/02/84			12/02/99 ICD, Islampur
271)	Prabir kr. Paul		09/01/61	06/12/85	16/04/99		12/02/99 BLCD, Balurghat
272)	Anup Kr. Ghosh	UR	14/09/59	27/10/83	13/10/99	01/04/88	30/09/99 AMD, Agartala
273)	Santosh Malakar	SC	04/01/61	23/10/89	13/10/99	01/04/88	30/09/99 AMD, Agartala
274)	Bijaya Bhattacharjee	UR	15/12/60	16/12/85	12/10/99	01/04/88	30/09/99 AMD, Agartala
275)	S. A. Laskar		01/01/60	30/12/85	04/04/00	01/04/88	30/09/99 GCD, Guwahati
276)	A. L. Biswas	SC	23/03/67	01/06/92	04/10/99	12/06/96	30/09/99 SE(P), (IBBR), Siliguri
277)	Debasish Mukhopadhyay	UR	28/08/59	06/01/66	06/01/86	01/04/88	30/09/99 NAAP Dvn, Guwahati
278)	Kesh Benoy Singh	UR	01/02/60	15/07/86	15/07/86	15/07/88	30/09/99 MCD-I, Imphal
279)	S. P. Dey	UR	31/05/46	08/11/65	13/04/87	24/12/73	30/09/99 BLMD, Balurghat

SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Decemtd	DOSrty	Office
280)	Amarendra karmakar	UR	01/01/67	20/04/92	01/10/99	20/04/94	30/09/99	MCD-II, Berhampur	
281)	R. B. Gupta	UR	19/12/44	08/05/75			30/09/99	PCC, Patna	
282)	G. Sengupta	UR	01/10/64	14/07/87		14/07/89	30/09/99	SMC, (IBBR), Silchar	
283)	Biva Sen	UR	01/01/60	21/07/87	29/10/99	01/04/90	30/09/99	PD-II, Guwahati	
284)	K. K. Mondal	SC	10/02/52	19/02/73	07/10/99	01/01/78	30/09/99	BLMD, Balurghat	
285)	P. K. Mondal	UR	10/01/67	10/05/94	01/10/99	10/05/96	30/09/99	MCD-I, Malda	
286)	Kalyani Das	UR	20/04/65	29/02/88	05/10/99	01/04/90	30/09/99	ADH(MCD), Shilong	
287)	Gopinath Saha	SC	18/01/58	24/11/82	09/11/99	01/04/88	30/09/99	BCD-II, Bhubaneswar	
288)	Pradip Kr. Das	UR	30/01/67	05/02/91	01/10/99	05/02/93	30/09/99	MCMD, Berhampur	
289)	Mohan Mondal	UR	06/01/56	16/08/77	01/06/00	01/04/88	30/09/99	CE(EZ-II), Patna	
290)	Himadri Ghosh	UR	15/08/66	30/09/88	30/09/88		30/09/99	SE(P), IBBR, Siliguri	
291)	K. C. Nayak	UR	14/10/61	10/10/88	13/07/00	10/10/90	30/09/99	BCC, Bhubaneswar	
292)	Gopa Sannyal	UR	29/11/62	12/10/88	01/10/99	12/10/90	30/09/99	KCMD, K'Nagar	
293)	S. C. Majumdar	UR	23/06/68	28/10/88	28/10/88	01/04/91	30/09/99	NAAP Divn., Guwahati	
294)	P. K. Das	UR	01/01/67	27/04/92	04/10/99	01/04/96	30/09/99	TCD, Agartala	
295)	Subhasish Dey	UR	13/11/64	24/11/88	05/10/99	01/04/91	30/09/99	MCD, Shilong	
296)	Asish Roy	UR	03/12/61	06/11/85	04/10/99	01/04/88	30/09/99	KCMD, K'Nagar	
297)	Mira Sharma	UR	01/01/66	17/04/89	13/10/99	17/04/91	30/09/99	PCD-II, Patna	
298)	P. K. Rath	UR	05/06/66	19/07/93	08/03/00		30/09/99	SCC, EZ-I, Siliguri	
299)	B. C. Paricha	UR	14/02/55	24/01/78	24/01/78	01/04/88	30/09/99	BCD-II, Bhubaneswar	
300)	L. Ibomeha Singh	UR	01/02/69	03/08/89	07/10/99		30/09/99	MCD-I, Imphal	
301)	K. K. Sardar	SC	17/10/68	19/09/89	19/04/00	19/09/91	30/09/99	SMC, (IBBR), Silchar	
302)	Pankaj Das	SC	21/01/68	05/10/89	08/10/99		30/09/99	SCD, Silchar	
303)	S. Bhattacharya	UR	12/08/67	18/04/92	05/10/99		30/09/99	SE(P), (IBBR), Siliguri	
304)	R. P. Singh	UR	18/09/55	21/06/78	01/12/99	01/04/88	30/09/99	SE(P), EZ-II, Patna	
305)	Chandan Sonowal	ST		16/10/89	16/10/89	15/10/91	30/09/99	GCD, Guwahati	
306)	S. Baidya	SC	07/07/65	19/10/89	07/10/99	19/10/91	30/09/99	MCD, Shilong	
307)	Kanchan Das	SC	15/01/68	24/10/89	24/10/89	01/04/92	30/09/99	SCC, Silchar	

SlNo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Deemed DOSty	Office
308)	S. C. Sarkar	SC	01/01/69	20/01/89	09/05/00		30/09/99	NAAP Dvn, Guwahati
309)	B. Dingdoh	ST	01/02/65	01/08/89	06/10/99	01/08/91	30/09/99	MCD, Shilong
310)	Sri Moloy Panja	UR	06/09/65	28/12/89	04/10/99	28/12/91	30/09/99	SMD, IBBR, Siliguri
311)	P. Sarma	UR	19/01/49	23/09/81	10/11/99	01/04/88	30/09/99	SMD, (IBBR), Silchar
312)	D. Tudu	ST	08/02/60	13/09/89			30/09/99	BCD-III, Bhubaneswar
313)	G. C. Mandi	ST	10/03/62	19/09/89	01/11/99	19/09/91	30/09/99	RCD, Ranchi
314)	B. Mukherjee	UR		06/04/90	02/08/63	01/04/92	30/09/99	BCED, Bhubaneswar
315)	T. N. Rajak	SC	20/02/54	05/08/72	29/11/99	11/07/90	30/09/99	KCMD, K'Nagar
316)	P. K. Ramachari	ST	01/12/58	16/11/81	11/10/99	01/04/93	30/09/99	TCD, Tezpur
317)	Bireswar Dutta	UR	01/03/60	09/08/82	01/07/00		30/09/99	SCC(EZ-I), Siliguri
318)	G. K. Pandit	UR	05/11/62	10/06/91	05/10/99	01/03/90	30/09/99	SMD, IBBR, Siliguri
319)	S. K. Chowdhury	UR	01/05/60	28/05/90	10/12/99	27/05/92	30/09/99	PD-II, Guwahati
320)	R. C. Mondal	SC	23/06/60	04/06/90	01/11/99	03/06/92	30/09/99	NAAP Dvn, Guwahati
321)	Kanu Ranjan Roy	SC	31/12/59	05/06/90	11/10/99	05/06/92	30/09/99	SCED, Silchar
322)	Debasish Mukhopadhyay	UR	21/08/64		03/02/00		30/09/99	CBMD, Coochbehar
323)	P. Chakraborty	UR	01/11/64	27/06/94	04/10/99		30/09/99	SCD(IBBR), Siliguri
324)	N. K. Das	SC	08/05/68	05/12/89	02/02/00	20/08/92	30/09/99	TCD, Agartala
325)	T. N. Singh	UR	01/03/57	24/10/90	13/10/99		30/09/99	MCD-II, Imphal
326)	S. N. Mondal	SC	16/08/54	21/02/86	04/10/99		30/09/99	KCD-I, K'Nagar
327)	Manik Dey	UR	25/08/71	08/11/90	05/10/99	08/11/92	30/09/99	CMD(IBBR), Coochbehar
328)	Swapan Dutta	UR	12/07/64	19/11/90	04/10/99	19/11/92	30/09/99	TCD, Tezpur
329)	T. C. Serpa [Siliguri]	ST	12/03/67	05/12/90	23/09/00	06/12/92	30/09/99	GCD, Gangtok
330)	J. Chinkovang	ST	19/01/67	19/12/90	06/10/99		30/09/99	MCD-II, Imphal
331)	A. K. Maitra	SC	10/08/68	08/01/91	07/10/99	08/01/93	30/09/99	GCD, Gangtok
332)	Uday Sankar Singh	UR	28/01/66	24/12/90	28/10/99		30/09/99	BCD-III, Bhubaneswar
333)	Kiran Sankar Paul	UR	12/05/66	26/12/90	28/10/99	26/12/92	30/09/99	SE(P), (IBBR), Siliguri
334)	Sukrit Biswas	SC	10/07/68	27/12/90	04/10/99	27/12/92	30/09/99	SE(P), (IBBR), Siliguri
335)	A. K. Dutta	UR	16/04/69	19/05/94	10/11/99	19/05/96	30/09/99	TCD, Agartala

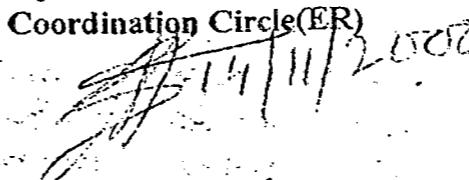
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SINo	Name	Category	DOB	DOE in CPWD	DOE in Grade	DOCONF	Deemed DOS	Office
336)	M. K. Chakraborty	UR	01/09/54	06/08/79	31/01/00	01/04/88	25/01/00	MCC, Malda
337)	Bikram Singh		20/03/46	07/08/79	02/02/00	01/04/88	25/01/00	RCED, Ranchi
338)	R. N. Routh		01/01/54	23/11/79	01/05/00		25/01/00	RCD, Ranchi
339)	S. Bhattacharjee	UR	09/10/58	10/10/80	14/02/00	01/04/88	25/01/00	SCD(EZ-I), Siliguri
340)	S. N. Ghosh		07/01/61	16/10/80	14/02/00	01/04/88	25/01/00	BLMD, Balurghat
341)	Samir Kr. Halder	SC	25/06/62	25/01/91			25/01/00	MMC, Murshidabad
342)	S. C. Mondal	SC	01/08/61	22/01/91	31/07/00	22/01/93	25/01/00	BCD-II, Bhubaneswar
343)	T. K. Saha [Sub-Dvn, Malda]	UR	25/06/67	30/01/91	03/02/00	30/01/93	25/01/00	CCD-VII, Cal
344)	S. Thatal(Bhattacharya)	SC	21/04/68	01/02/91	31/01/00	01/02/93	25/01/00	SCED, Siliguri
345)	Aloke Das	SC	03/04/64	15/02/91	24/02/00	15/02/93	25/01/00	TCD, Agartala
346)	B. M. Das		15/01/61	20/02/91	31/01/00	27/02/93	25/01/00	PD-II, Guwahati
347)	A. K. Das		11/03/64	20/02/91	29/01/00	01/04/93	25/01/00	NAAP Divn., Guwahati
348)	G. Das	SC	01/08/64	20/02/91	24/02/00		25/01/00	SMD, Silchar
349)	B. K. Nag		28/08/66	20/07/91	31/01/00	20/02/93	25/01/00	GCD, Guwahati
350)	N. C. Mondal	SC	02/01/70	21/02/91	01/02/00	20/02/93	25/01/00	PD-II, Guwahati
351)	S. C. Saha		01/07/67	22/02/91	31/01/00	22/02/93	25/01/00	GCD, Guwahati
352)	P. Roy		01/03/68	22/02/91	01/05/00	21/02/93	25/01/00	AAWD, Guwahati
353)	Tapan Mukherjee	UR	01/03/60	09/08/52	01/07/00		07/04/00	SCC, EZ-I, Siliguri
354)	Ramprasad Singh	UR	30/06/42	24/11/81	29/09/00		07/04/00	PCD-I, Patna

(D. HORE) 
 Superintending Engineer,
 Coordination Circle (ER)


 11/11/2000

Arunesh Deb Ray, B.A. (Distn) LLB

Advocate, Gauhati High Court
Central Administrative Tribunal
Sr. Central Govt. Standing Counsel
Guwahati Bench, Guwahati - 781 005

Residence

Hengrabari Housing Colony
L.I.G. - 3 (Top floor)
Guwahati - 781 006
Phone : (0361)2265334, 2221358

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Ref.No.....

Date.....

To,

Shri *A. Ahmed*
Advocate.

Sub: Copy of written statement in O.A/M.P.No. 278/2002

Sir,

Please find herewith a copy of written statement which is being filed today.

Please acknowledge receipt.

Yours Sincerely,

Arunesh Deb Ray 25/6/03
(A.Deb Roy)
Sr.C.G.S.C.

C.A.T., Guwahati Bench.

Undertake to serve copy to Shri

A. Ahmed, Adv.

Arunesh Deb Ray 25/6/03
(A.Deb Roy)
Sr.C.G.S.C.

C.A.T., Guwahati Bench.

(54) 22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH AT GUWAHATI.

ORIGINAL APPLICATION NO. 278 OF 2002.

B E T W E E N

Smti. Chandra Kala Dutta

-Applicant

-Versus-

The Union of India & Ors.

-Respondents.

IN THE MATTER OF:

Rejoinder submitted by the applicant against written statement filed by the Respondents.

The humble applicant above named filed the rejoinder as follows:

- 1) That with regard to Paragraph No. 1 of the Written Statement the applicant begs to state that she has accepted her promotion to

Ramchandra Dutta

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the post, of Head Clerk and intimated the same to the authorities vide letter dated 16-06-1997 which was annexed in the instant Original Application as Annexure-D. The question of non-acceptance of promotion due to personal difficulty does not arise. It was a democratic right of the applicant to approach the cadre controlling authority for reconsideration of her posting order, it cannot be a ground to justify that your applicant did not turn up for her promotion posting as stated by the Respondents in their written statements. Your applicant has filed representation before the Respondent No. 4 who is the Cadre Controlling Authority for sympathetic reconsideration of her posting on promotion but the Respondent without considering her case on merit cancelled the promotion order of the applicant. The Respondent No. 4 even did not consider it necessary to give your applicant an opportunity to take necessary action on her promotion. Thus, the Respondents have violated the CPWD Manual Provision regarding quick disposal of representation submitted by any Govt. Employee to appropriate authority.

Ramdev Singh

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2) That with regard to the statements made in paragraph No. 2 of the Written statements the applicant has no comment.

3) That with regard to the statements made in paragraph No. 3 of the Written statements the applicant begs to state that the Respondents have tried to mislead the Hon'ble Tribunal regarding conditional acceptance of promotion by the applicant. It was an unconditional acceptance of promotion by the applicant vide letter dated 16-06-1997 which has been annexed as Annexure-I of this rejoinder. The representation submitted by the applicant to the Respondent No. 4 for modification of posting order on promotion was not disposed by the Respondents rather the Respondents have cancelled her promotion order.

4) That with regard to the statements made in paragraph No. 4 of the Written statements the applicant begs to state that the Respondent No. 4 deliberately and intentionally had cancelled the promotion order of the applicant vide Office Order No. 9(55)/SE(C) EZ/

Ramchandra

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97/Cal/530 dated 08-07-1997 on the grounds of refusal/conditional acceptance/non-receipt of intimation within stipulated time period. In fact, the applicant has given her unconditional acceptance vide letter dated 16-06-1997, i.e., within prescribed period and the same was forwarded by the Superintending Engineer, Assam Central Circle-I, C.P.W.D., Guwahati vide letter No. 21 (3)/ACC 1/E-II/2165 dated 09-07-1997. Thus, the respondents have clearly violated the C.P.W.D. Manual Provisions and Conditions given in Promotion Order dated 05-06-1997.

Annexure-I is the photocopy of letter No. 21 (3)/ACC 1/E-II/2165 dated 09-07-1997.

5) That with regard to the statements made in paragraph No. 5 of the Written statements the applicant begs to state that the Reply has already given in Paragraph No. 4 of the instant Rejoinder.

6) That with regard to the statements made in paragraph No. 6 of the Written statements the applicant begs to state that the

Parashakti

- 5 -

reason behind the submission of statements under paragraph No. 4.8 in the Original Application arisen due to the bifurcation of Region-B vide O/M No. 14/21/91-EC IV(C) dated 18-09-01 of Directorate General of Works, CPWD, New Delhi as under:-

- (1) BI-ER-Comprising Sikkim, West Bengal, Bihar, Jharkhand, Orissa and part M.P. (Chattisgarh)
- (2) B-II-NER: Comprising Assam, Meghalaya, Nagaland, Manipur, Tripura, Mizoram and Arunachala Pradesh.

Annexure-2 is the photocopy of above Said O/M No. 14/21/91-EC IV(C) dated 18-09-01.

7] That with regard to the statements made in paragraph No. 7 of the Written statements the applicant begs to state that the Reply has already given in Paragraph No. 4 of the instant Rejoinder.

8] That with regard to the statements made in paragraph No. 8 of the Written state-

Ranabirha Shastri

- 6 -

ments the applicant begs to state that the action of the Respondent No.4 is illegal, arbitrary violative of Principles of natural justice and also violation of fundamental rights guaranteed under the Constitution of India.

9) That with regard to the statements made in paragraph No. 9 of the Written statements the applicant begs to state that the applicant has accepted her promotion vide letter dated 16-06-1997 and which was conveyed vide letter No. 21(3)/ACC1/E2/165 dated 09-07-1997 to the Respondent No.4 but the said promotion in respect of Applicant was cancelled vide No. 9(55)/SE(C)EZ/CAL/530 dated 08-07-97.

10) That with regard to the statements made in paragraph No. 10 of the Written statements the applicant begs to state that the Reply has already given in Paragraph No. 4 of the instant Rejoinder.

11) That with regard to the statements made in paragraph No. 11 of the Written statements the applicant begs to state that the contention of the Respondent in this paragraph

Ramabrahm Khote

is misleading, improper and malafide illegal and without jurisdiction. In fact the promotion order as stated in preceding paras are accepted without any conditions by the applicant and conveyed the same with the prescribed time as per conditions given in promotion order dated 05-06-97. The said promotion of the applicant was cancelled by the Respondents on the plea that due to refusal/conditional acceptance/ non receipt of intimation within stipulated period.

12) That with regard to the statements made in paragraph No. 12, 13, 14, 15, 16, 17, 19, 20, 21, 22, 23 and 24 of the Written statements the applicant begs to state that in the case of the applicant she had very rightly prayed for modification of her posting order in place of Silchar to Guwahati or nearby stations viz- Tezpur, Shillong. In all these three stations number of vacancies were existed at the time of posting order. Instead of considering her prayer as per transfer/posting policy under the CPWD Manual Provision chapter- (IV) Section- 8 (transfer) para 23 (A) and (B), the respondent No. 4, deliberately violated the provision and even did not consider it necessary to convey the action taken by the Respondent on the

(Paraphrased in short)

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representation submitted by the applicant. The Respondent No.4 had failed to protect the interest of a lady employee of the department and who has been promoted after rendering a long service of 27 years. As per CPWD Manual Vol.1 Chapter-IV Section-8 Paragraph-23 (A) and (B) which read as under

"(a) As transfer from a popular station to outside station is made on the basis of longest continuous stay in the popular station, a newly promoted person need not be posted out of the popular station unless he also happens to be the longest stayee on that basis.

(B) When the turn for promotion of a person comes and the promotion post happens to be in another station, his promotion orders shall be issued and if he is also due for transfer on the basis of longest stayee, he may be transferred simultaneously to the other station indicating his relief as well. If the person specifically refuses promotion, he may be permitted to forego promotion and his name may be removed from the panel. He shall not be considered for promotion for one year. If the panel is

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exhausted before one year, he shall be considered for promotion along with others when the DPC Meets on the next occasion. In the event, he is actually promoted subsequently; he will take his position in the seniority list in the higher grade on the basis of his position in the subsequent panel".

In view of the above, the written statements submitted by the Respondents are not correct and also misleading to the Hon'ble Tribunal. The applicant begs to state that she is entitled to get her promotion to the post of head clerk with retrospective effect from the date when the junior persons have been promoted to the post of head clerk.

Parvinder Kaur

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VERIFICATION

I, Smt. Chandra Kala Dutta, Upper Division Clerk, Office of the Executive Engineer, Guwahati Central Division, Central Public Works Department Guwahati-21, Assam do hereby solemnly verify that the statements made in the above paragraphs No. 1 to 12 are true to my knowledge, belief and information.

And I sign this verification today on this the 25th day of August 2003 at Guwahati.



Declarant.

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

ANNEXURE - 1

No. 21(3)/ACC-I&II/2065

dated S眷ati the 9th July/97

To
The Sub-Intending Engineer,
Coordination Circle (EZ),
C.P.W.D.,
Nizam Palace,
Calcutta-700016

Subject- Acceptance of promotion order in respect of Mrs.
C.K.Dutta, WDC for the post of Head Clerk.

Ref:-

Your office order No. 9(55)/97/SE (C)/EZ/Cal/436
dated 5.6.97.

Dear Sirs, Mrs. C.K.Dutta, WDC attached to this office has
accepted the promotion/posting order as issued under your
above reference. The acceptance letter dated 16.6.97 in
respect of Mrs. C.K.Dutta, WDC is enclosed herewith for
favour of your further necessary action. Please.

Encl:- One acceptance letter
dated 16.6.97

Executive Engineer (HQ)
Assam Central Circle No. 1
C.P.W.D. S眷ati-21

7/7

Attest
J. I. Adhikari

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ANNEXURE-2

No. 14/21/91-EC.IV(C)
 Government of India
 Directorate General of Works
 Central Public Works Department

Nirman Bhawan New Delhi,
 Dated the 18th Sept., 2001.

Office Memorandum

Subject: Creation of North Eastern Region as a separate Coordination Region.

The undersigned is directed to refer to the set up of Coordination Regions as laid out in the CPWD Manual Vol. I and state that the Region 'B' comprising of West Bengal, Bihar, Orissa, Assam, Manipur, Meghalaya, Arunachal Pradesh and part of Madhya Pradesh will be bifurcated with immediate effect as under:-

1. B I - Eastern Region : Comprising Sikkim, West Bengal, Bihar, Jharkhand, Orissa and part of Madhya Pradesh (Chhattisgarh).
2. B II - North Eastern Region : Comprising Assam, Meghalaya, Nagaland, Manipur, Tripura, Mizoram and Arunachal Pradesh.

For matters of recruitment, promotion, confirmation, transfer etc., group 'C' and 'D' staff including work-charged staff shall be bifurcated accordingly and allotted to the above two regions on 'as-is-where-is' basis. SE(Coordination) 'B,' Eastern Region, shall continue to look after both Regions - BI and BII in terms of the functions assigned under para 10 of CPWD Manual, Vol. I.

The staff who are allotted to NER (BII) will be asked to give their willingness to remain in NER (BII) and

1. All the staff who indicate the above willingness will remain a part of NER and their transfers shall be confined to NER (B.II) region.
2. Those staff of NER who do not indicate their willingness for NER(B.II) will retain their claim to be transferred to Eastern Region (BI). Such transfers from NER to ER will be done on seniority basis subject to availability of vacancy in Eastern Region (BI) and availability of substitute staff for NER (BII).
3. All future recruitment to NER (BII) and ER (BI) will be done separately and transfers will be confined to within the respective Regions.

Contd... 2/-

Attested
 Jit
 Done

4. All transfers from ER to NER and vice versa will fall in the category of inter regional transfers.

The Staff of NER will be eligible for the special concessions for the North East Region subject to fulfilling the conditions laid down in the Govt. rules.

This incurs with the approval of DG(W).

Amulya
(A. Mukundanar Reddy)
Director of Administration

To

1. All ADGs.
2. CE(NER)OB(RZ.I & II) CE(Viz.) DDG
Director (Works) B&D/P&W/A/P&M.
3. SE(Coord)ER.
4. All DPA & Sections in Central Office.
5. Notice Board.

(2)

After C.R.
J. J. Advanta